

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000050/2023	NALCO. VS HCL COMNET LTD.	PAMI RATH VS	// () //
2	BLAPL/0008262/2023	SURAJ SHARMA VS STATE OF ODISHA	RABI SHANKAR MISHRA VS	BRAHMANITARANG /126 /2023 () //
3	BLAPL/0008263/2023	RAJU @ RAJ KUMAR DALABEHERA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	GADISAGADA /125 /2022 () //
4	BLAPL/0008264/2023	MANOJ SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DIGAPAHANDI /252 /2023 () //
5	BLAPL/0008265/2023	GAYATRI MALLIK VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	EOW,BHUBANESWAR /7 /2023 () //
6	BLAPL/0008266/2023	PREMANANDA SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /534 /2021 () //
7	BLAPL/0008267/2023	BABULA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /79 /1998 () //
8	BLAPL/0008268/2023	P. ASHISH KUMAR VS STATE OF ODISHA	ARJEET MISHRA VS	KORAPUT TOWN /126 /2023 () //
9	BLAPL/0008269/2023	PRATYUSH KUMAR PATTNAIK VS STATE OF ODISHA	RATNAKAR SAHOO VS	NARASINGHPUR /51 /2023 () //
10	BLAPL/0008270/2023	JITU KUMAR BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	KANTABANJI /127 /2023 () //
11	BLAPL/0008271/2023	KUNU MUNDA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /169 /2023 () //

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12	BLAPL/0008272/2023	GHANASHYAM DANDASENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /447 /2022 () //
13	BLAPL/0008273/2023	GITANJALI BISWAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	CHAULIAGANJA /328 /2022 () //
14	BLAPL/0008274/2023	NAGEN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /84 /2022 () //
15	BLAPL/0008275/2023	MINTU @ MANTU DIGAL VS STATE OF ODISHA	CHANDANA MISHRA VS	PHIRINGIA /70 /2021 () //
16	BLAPL/0008276/2023	RAMA BEHERA @ RAMA @ RAMACHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /24 /2020 () //
17	BLAPL/0008277/2023	KALIA DORA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /252 /2023 () //
18	BLAPL/0008278/2023	SK WAJID @ RUBLU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHARICHHAKA /71 /2023 () //
19	BLAPL/0008279/2023	GIRIDHARI MALLIK @ TERA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BINJHARPUR /227 /2022 () //
20	BLAPL/0008280/2023	RAJ KISHORE MAJHI @ MURMU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHUNTA /100 /2023 () //
21	BLAPL/0008281/2023	NARAYAN JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /224 /2023 () //
22	BLAPL/0008282/2023	SHER SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /512 /2022 () //
23	BLAPL/0008283/2023	KUSHA NAIK	RAJIB LOCHAN PATTNAIK	KALIMELA /96 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008284/2023	SALBAM DULA	RAJIB LOCHAN PATTNAIK	MOTU /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008285/2023	PABITRA CHORCHI @ KRUSHNA	RAMDAS ACHARY	NAYAPALLI P.S. /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008286/2023	SALMAT SHAH	DUSHMANTA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008287/2023	NALU @ LALU DAS	SULOCHANA PATRO	BERHAMPUR SADAR /272 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008288/2023	SRI KATI @ SANJAY RAM	GURUPRASAD BEHERA	BASTA /98 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008289/2023	TUKUNA BEHERA	BYOMAKESH TRIPATHY	LAXMISAGAR P.S. /134 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008290/2023	DIBESH SAHU	SATYABRATA PANDA	GHANTAPADA /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008291/2023	KRUSHNA CHANDRA PUTEL @ KRUSHNA PUTEL	SATYABRATA PANDA	KANTAMAL /17 /2015
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008292/2023	BIDYUT MUDULI	AMULYA RATNA PANDA	MACHHKUND /95 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008293/2023	BAHADUR MUDULI	AMULYA RATNA PANDA	MACHHKUND /95 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008294/2023	LADURA JANKA	SANGRAM MISHRA	THAKURMUNDA /137 /2022
		VS	VS	()

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35	BLAPL/0008295/2023	STATE OF ODISHA PRADEEP PANDA VS	AMITAV TRIPATHY VS	// NAYAGARH /123 /2016 ()
36	BLAPL/0008296/2023	STATE OF ODISHA DEBA CHALAN VS	JUGALA KISHORE PANDA VS	// MATHILI /23 /2021 ()
37	BLAPL/0008297/2023	STATE OF ODISHA AJAYA BISWAL VS	SATYA RANJAN MULIA VS	// BALIMI /200 /2023 ()
38	BLAPL/0008298/2023	STATE OF ODISHA GUDU NAIK VS	ARUN KUMAR NAYAK VS	// BASELI SAHI PS /103 /2022 ()
39	BLAPL/0008299/2023	STATE OF ODISHA RAJU @ RAJ KISHORE MALLIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /66 /2023 ()
40	BLAPL/0008300/2023	STATE OF ODISHA RINKU DASH VS	ANAM CHARAN PANDA VS	// KHAPRAKHOL /68 /2021 ()
41	BLAPL/0008301/2023	STATE OF ODISHA PRASANTA PRADHAN VS	BIBHU PRASAD CHHUALSINGH VS	// TIKABALI /45 /2023 ()
42	BLAPL/0008302/2023	STATE OF ODISHA UDIT @ UDIT CHANDRA NAYAK VS	SAMBEET PATTANAYAK VS	// Bamapada (Industrial Area) /99 /2023 ()
43	BLAPL/0008303/2023	STATE OF ODISHA SHANKAR PRADHAN VS	SURYAKANTA DWIBEDI VS	// FATEGARH /134 /2023 ()
44	BLAPL/0008304/2023	STATE OF ODISHA ANAND RAJPUT VS	DHIRENDRA KUMAR MOHAPATRA VS	// / /0 ()
45	BLAPL/0008305/2023	STATE OF ODISHA ALOK KUMAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// BALLIGUDA /139 /2023 () //

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46	BLAPL/0008306/2023	SUGYANI PAHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	KHALLIKOTE /676 /2022 () //
47	BLAPL/0008307/2023	GOMA HUIKA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	RAYAGADA TOWN /173 /2022 () //
48	BLAPL/0008308/2023	KAMALAKANTA KHAMARI VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /93 /2023 () //
49	BLAPL/0008309/2023	SAROJ SAHOO @ ANI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	N.T.P.C. /113 /2022 () //
50	BLAPL/0008310/2023	MITU PINGUA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /367 /2021 () //
51	BLAPL/0008311/2023	DAS DEVA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	PHULBANI TOWN /89 /2023 () //
52	BLAPL/0008312/2023	GHASIRAM HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /96 /2020 () //
53	BLAPL/0008313/2023	JAGDISH PAREEK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	MARKAT NAGAR /47 /2023 () //
54	BLAPL/0008314/2023	PRADEEP PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	KOTOAGARH /28 /2011 () //
55	BLAPL/0008315/2023	MANU PRASAD VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /723 /2022 () //
56	BLAPL/0008316/2023	GOURAV KUMAR SINGH VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /723 /2022 () //
57	BLAPL/0008317/2023	MANI @ MANIBHADRA SAHOO	JEET SWARUP SAMAL	DHUSURI /37 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008318/2023	NIRANJAN CHOUDHURY	BARADA PRASANNA SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008319/2023	MANAS BEHERA	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008320/2023	SAUBHAGYA SATAPATHY	JAYANTA KUMAR RAY	MADHUPATNA /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008321/2023	MOTILAL BARIK @ TUTUN	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008322/2023	MD. IMRAN AHMED KHAN	ASHOK KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008323/2023	PRAKASH BEHERA @ GURU	SIDDHARTH GOUTAM DAS	CHANDRASEKHARPUR /312 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008324/2023	PRADEEP PRADHAN	SATYA NARAYAN MISHRA (4)	KOTOAGARH /29 /2011
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008325/2023	ATUL SINGH	TANMAYA KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008326/2023	MANOJ BISOI @ MUNA	SULOCHANA PATRO	LAXMISAGAR P.S. /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008327/2023	RAJA @ MUKUL MUKHI	SANJIB KUMAR BHANJADEO	ANGUL TOWN /304 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008328/2023	MANOJ BEHERA	JYOTIRMAYA SAHOO	KABISURYANAGAR /224 /2023
		VS	VS	()

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69	BLAPL/0008329/2023	STATE OF ODISHA DILLIP NAIK VS	ARUN KUMAR DAS (1) VS	// BALIMI /217 /2022 ()
70	BLAPL/0008330/2023	STATE OF ODISHA DUSMANTA KUMAR OJHA VS	SANJIB KUMAR BHANJADEO VS	// //0 ()
71	BLAPL/0008331/2023	STATE OF ODISHA DHANESWAR MURMU VS	ATMAJIT MANMITH DAS VS	// CHHEND /129 /2021 ()
72	BLAPL/0008332/2023	STATE OF ODISHA ANIL KUMAR PATRA @ ULU VS	SURYAKANTA DASMOHAPATRA VS	// CHAMPUA /96 /2023 ()
73	CMAPL/0000521/2023	STATE OF ODISHA MAHIPATH LAL PATEL VS	ADV. VS	// // ()
74	CMP/0000805/2023	PRADEEP MOHANTY, EXECUTIVE ENGINEER, RURAL WORKS DIVISION, DEOGARH SANATANA PATTANAYAK VS	PRANAYANEE DASMOHAPATRA VS	// // DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur )
75	CMP/0000806/2023	RANJIT PATTANAYAK ANNAPURNA ROUTRAY VS	ABAKASH NANDA VS	// // ()
76	CMP/0000807/2023	PRAVABATI ROUTRAY RAJENDRA BARIK VS	BISWAJIT MOHAPATRA VS	// // ()
77	CMP/0000808/2023	PITAMBAR SETHI PRAFULLA CHANDRA MOHANTY VS	SUBASH CHANDRA RATH VS	// // ()
78	CMP/0000809/2023	RAJKISHORE MOHANTY RADHAMOHAN MEHER HIGH SCHOOL VS	SAIBRATA RATH VS	// // ()
79	CMP/0000810/2023	SARTHA DANTA MANOJ SUNANI@MANOJ KUMAR SUNANI VS	TUSAR KUMAR VS	// // ()
		MANI BOSS		//

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80	CMP/0000811/2023	LAKSHMIPRIYA NAIK VS DEEPAK MAJUMDAR	MAHESWAR MOHANTY VS	// 0 //
81	CMP/0000812/2023	BHAGYABATI PANDA VS SANTOSH KUMAR MOHANTY	SUMIT KUMAR MOHANTY VS	// 0 //
82	CMP/0000813/2023	PAULAASTI PRADHAN VS LALITA BHOI	AMIT PRASAD BOSE VS	// 0 //
83	CONTAC/0000006/2023	XX VS XX	ADV. VS	// 0 //
84	CONTC/0005089/2023	DOLAMANI SAHU VS SUSHIL KUMAR LOHANI,PRINCIPAL SECRETARY,P.R AND DRINKING WATER DEPTT.	AKASH KUMAR PATTAJOSHI VS	// 0 //
85	CONTC/0005090/2023	KAPINDRA RANA VS SUSHIL KUMAR LOHANI,PRINCIPAL SECRETARY, P.R AND DRINKING WATER DEPTT.	AKASH KUMAR PATTAJOSHI VS	// 0 //
86	CONTC/0005091/2023	BIRANCHI RANA VS SUSHIL KUMAR LOHANI,PRINCIPAL SECRETARY, P.R AND DRINKING WATER DEPT.	AKASH KUMAR PATTAJOSHI VS	// 0 //
87	CONTC/0005092/2023	SIBA BHOI VS DR. KASINATH NAYAK, DIRECTOR OF HEALTH SERVICES, BBSR	ADV. VS	// 0 //
88	CONTC/0005093/2023	ANIL KUMAR HARICHANDAN VS SATYABRATA SAHOO, I.A.S.	adv. VS	// 0 //
89	CONTC/0005094/2023	PURNA CHANDRA MOHANTY VS VISHAL K. DEV, PRINCIPAL SECY., TO GOVT FINANCE DEPT.	ADV VS	// 0 //
90	CONTC/0005095/2023	RAJU GAHIR VS SUSHIL KUMAR LOHANI,PRINCIPAL SECRETARY, P.R AND DRINKING WATER DEPTT	AKASH KUMAR PATTAJOSHI VS	// 0 //
91	CONTC/0005096/2023	JAYARAM JENA	ADV	//



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		VS	VS	0
92	CONTC/0005097/2023	VISHAL K. DEV, PRINCIPAL SECY., TO GOVT FINANCE DEPT. JAYANTA KUMAR RANA	ADV	//
		VS	VS	0
93	CONTC/0005098/2023	VISHAL K. DEV, PRINCIPAL SECY., TO GOVT FINANCE DEPT. JAYARAM JENA	ADV	//
		VS	VS	0
94	CONTC/0005099/2023	VINEET BHARADWAJ, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ NISHAKAR MALIK	ADV.	//
		VS	VS	0
95	CONTC/0005100/2023	AMRIT RUTURAJ, IAS PANCHANAN PANDA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
96	CONTC/0005101/2023	ASWATHY S, IAS BINOD MEHER	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
97	CONTC/0005102/2023	ASWATHY S, IAS BISWANATH PANDA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
98	CONTC/0005103/2023	ASWATHY S, IAS MANARUCHI BHOI	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
99	CONTC/0005104/2023	ASWATHY S, I.A.S. SASIBHUSAN SAHU	AKASH KUMAR PATAJOSHI	//
		VS	VS	0
100	CONTC/0005105/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY, P.R AND DRINKING WATER DEPTT ISWARA NAIK	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
101	CONTC/0005106/2023	ASWATHY S, IAS UTTAM RANA	AKASH KUMAR PATAJOSHI	//
		VS	VS	0
102	CONTC/0005107/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY, P.R AND DRINKING WATER DEPTT. NABIN KUMAR PADHEE	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0

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103	CONTC/0005108/2023	ASWATHY S, IAS MOHAN BARIK VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
104	CONTC/0005109/2023	ASWATHY S, I.A.S. GOBINDA BISWAL VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
105	CONTC/0005110/2023	ASWATHY S, I.A.S. BHAJAMANA KHETI VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
106	CONTC/0005111/2023	ASWATHY S, I.A.S. GEDALA DILLESWAR RAO VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
107	CONTC/0005112/2023	ASWATHY S, I.A.S. RAKESH SAHOO VS	ADV. VS	// // 0
108	CONTC/0005113/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT., BBSR CHHUNU PARIDA VS	ADV. VS	// // 0
109	CONTC/0005114/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT., BBSR BASANTA SAHOO VS	ADV. VS	// // 0
110	CONTC/0005115/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT., BBSR SWAPNIL KUMAR PRADHAN VS	ADV. VS	// // 0
111	CONTC/0005116/2023	RABINDRA NATH SAHU, I.A.S. RABINARAYAN BEHERA VS	ADV. VS	// // 0
112	CONTC/0005117/2023	ASWATHY S., I.A.S. LACHHAMAN MAJHI VS	ADV. VS	// // 0
113	CONTC/0005118/2023	ALLOK KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WR DEPT. ANUDRAM PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
		ALLOK KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WR DEPT.		//

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114	CONTC/0005119/2023	BHAGABAT BEHERA VS SRIDHAR NAYAK, SECY., ODISHA INFO. COMN., TOSHALI BHAWAN, BBSR	ADV. VS	// 0
115	CONTC/0005120/2023	AMULYA KUMAR MUDULI VS SRIDHAR NAYAK, SECY., ODISHA INFO. COMN., TOSHALI BHAWAN, BBSR	ADV. VS	// 0
116	CONTC/0005121/2023	SAMIR KUMAR BISWAS VS ANU GARG, PRINCIPAL SECY., WR DEPT., RAJIB BHAWAN, BBSR	ADV. VS	// 0
117	CONTC/0005122/2023	SATYABADI NAYAK VS SRIDHAR NAYAK, SECY., ODISHA INFO. COMN., TOSHALI BHAWAN, BBSR	ADV. VS	// 0
118	CONTC/0005123/2023	NAYANA DAS MOHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0
119	CONTC/0005124/2023	BHASKAR CHANDRA BISWAL VS SUSANTA KUMAR DASH, I.A.S.	ADV. VS	// 0
120	CONTC/0005125/2023	MALAYA RANJAN BEHERA VS SIDDHARTH KATARIA, IPS	ADV. VS	// 0
121	CONTC/0005126/2023	SK. SHAHNAWAZ ALLI VS RABINARAYAN SHI , OPS(SAG)	ADV. VS	// 0
122	CONTC/0005127/2023	KIRTAN PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0
123	CONTC/0005128/2023	PATITAPABAN PANDA VS SIDDHESHWAR BALIRAM BONDAR, COLLECTOR, BHADRAK	ADV. VS	// 0
124	CONTC/0005129/2023	SAROJ KUMAR BISWAL VS S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR	ADV. VS	// 0
125	CONTC/0005130/2023	SASHIKANTA PRADHAN	ADV.	//

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		VS	VS	0
126	CONTC/0005131/2023	S.ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. GODABARI MOHAPATRA	ADV.	//
		VS	VS	0
127	CONTC/0005132/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR BIDYADHAR BARIK	ADV.	//
		VS	VS	0
128	CONTC/0005133/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR GOURANGA CHARAN MOHAPATRA	ADV.	//
		VS	VS	0
129	CONTC/0005134/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SANJAYA KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
130	CONTC/0005135/2023	SUNIL KUMAR BANSAL, IPS BHASKAR CHANDRA PANDA	ADV.	//
		VS	VS	0
131	CONTC/0005136/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SHYAM SUNDAR PARIDA	ADV.	//
		VS	VS	0
132	CONTC/0005137/2023	S.ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. LAXMI KANTA SATAPATHY	ADV.	//
		VS	VS	0
133	CONTC/0005138/2023	S.ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. BHARAT SAHOO	ADV.	//
		VS	VS	0
134	CONTC/0005139/2023	S.ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. LALJI DANG	ADV.	//
		VS	VS	0
135	CONTC/0005140/2023	ASWATHY S., IAS MADHAB CHANDRA ROUT	MANAS RANJAN DHAL	//
		VS	VS	0
136	CONTC/0005141/2023	SUSHANTA DAS, DIRECTOR OF SECONDARY EDU., DEPT. BUILDING, BBSR SANJAYA KUMAR BARAL	ADV.	//
		VS	VS	0

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137	CONTC/0005142/2023	ASHISH THAKUR, IAS AMBIKA PR.BHATTA VS	JASHOBANTA DASH VS	// // ()
138	CONTC/0005143/2023	VIR VIKRAM YADAB, SECY. CUM ENGNR. IN CHIEF, DEPT. OF WORKS, BBSR. BISWAJIT MOHAPATRA VS	ADV VS	// // ()
139	CONTC/0005144/2023	ANU GARG, I.A.S. GOVINDA CHANDRA SAHU VS	SIBAPRASAD PATI VS	// // ()
140	CONTC/0005145/2023	ANU GARG, PRINCIPAL SECY., WR DEPT., BBSR DURYODHAN BEHERA VS	ADV. VS	// // ()
141	CONTC/0005146/2023	BHABANI SHANKAR CHAYANI, OAS JATINDRA SAHU VS	ADV VS	// // ()
142	CONTC/0005147/2023	SUNIL KUMAR LOHANI, I.A.S. RAJAT KUMAR MISHRA VS	ADV VS	// // ()
143	CONTC/0005148/2023	SATYAJIT MOHANTY, CHAIRMAN, ODISHA PUBLIC SERVICE COMMISSION, CUTTACK PRAFULLA KUMAR DASH VS	PRASHANTA KUMAR NAYAK VS	// // ()
144	CONTC/0005149/2023	DEO RANJAN KUMAR SINGH, IAS RAJESH KUMAR BISHI VS	ADV VS	// // ()
145	CONTC/0005150/2023	DR. UDAYANATH MAJHI, DISTRICT EDUCATION OFFICER, BOUDH DHANANJAY TRIPATHY VS	ADV. VS	// // ()
146	CONTC/0005151/2023	BANSIDHAR MOHANTY, I.A.S. KHETRABASI GHADAI VS	ADV. VS	// // ()
147	CONTC/0005152/2023	BANSIDHAR MOHANTY, IAS SUSAMA GAHIR VS	ADV. VS	// // ()
		PRAMOD KUMAR RATH, SUPT. OF POLICE, DEOGARH		//

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148	CONTC/0005153/2023	SUBARNA MISHRA VS	SAURAV TIBREWAL VS	// 0
149	CONTC/0005154/2023	SURESH KUMAR VASHISHTH, PRINCIPAL SECY., FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPT. MAHESWAR TRIPATHY VS	ADV VS	// 0
150	CONTC/0005155/2023	JANMEJAY SAHOO,TAHASILDAR MANORANJAN KUMAR VS	BIBHUTI BHUSAN PANDA VS	// 0
151	CONTC/0005156/2023	ASWATHY S., IAS SRIMANTINI BEHERA VS	ADV. VS	// 0
152	CONTC/0005157/2023	SATYABRATA SAHU, IAS KHAGESWAR SAHOO VS	ADV VS	// 0
153	CONTC/0005158/2023	AMRIT RUTURAJ, COLLECTOR, KENDRAPARA NIMAI CHARAN BHOI VS	ADV VS	// 0
154	CONTC/0005159/2023	DR. SANTOSH BALA, I.P.S. KADAMBARI DAS VS	ADV. VS	// 0
155	CONTC/0005160/2023	PRADEEP KUMAR SAHOO, OAS HARSAMANI DEI VS	ADV VS	// 0
156	CONTC/0005161/2023	SUBHA SARMA, I.A.S. SATRUGHAN MOHAPATRA VS	ADV. VS	// 0
157	CONTC/0005162/2023	SATYABRATA SAHU, IAS PUSPALATA PATTANAYAK VS	ADV. VS	// 0
158	CONTC/0005163/2023	ASWATHI S, IAS BIJAYA KUMAR PRADHAN VS	ADV. VS	// 0
159	CONTC/0005164/2023	ASWATHI S, I.A.S. JALADHAR MOHARANA	ADV. PRAVAT KUMAR PANDA	// //

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		VS	VS	0
		ASWATHY.S, I.A.S.		//
160	CONTC/0005165/2023	BANAMALI PRADHAN	ADV.	//
		VS	VS	0
		ASWATHI S, IAS		//
161	CONTC/0005166/2023	JOGENDRA NAYAK	ADV.	//
		VS	VS	0
		ASWATHI S., I.A.S.		//
162	CONTC/0005167/2023	ARTABANDHU SAHOO	ADV.	//
		VS	VS	0
		ASWATHI S, IAS		//
163	CONTC/0005168/2023	RANJAN KUMAR PRUSTY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
164	CONTC/0005169/2023	SUBASH CHANDRA MOHANTY	PRAVAT KUMAR PANDA	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
165	CONTC/0005170/2023	PRAVAKAR SAHOO	ADV.	//
		VS	VS	0
		ASWATHI S., I.A.S.		//
166	CONTC/0005171/2023	JAYA KRUSHNA PRADHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
167	CONTC/0005172/2023	MITALI LENKA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
168	CONTC/0005173/2023	MURALIDHAR MOHARANA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
169	CONTC/0005174/2023	SANDHYARANI PANDA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
170	CONTC/0005175/2023	SURENDRANATH LENKA	PRAVAT KUMAR PANDA	//
		VS	VS	0

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171	CONTC/0005176/2023	ASWATHY.S, I.A.S. PRAMOD KUMAR MOHANTY VS	ADV. VS	// // 0
172	CONTC/0005177/2023	AKSHAYA KUMAR PATTANAİK, IFS ABHIMANYU JENA VS	PRAVAT KUMAR PANDA VS	// // 0
173	CONTC/0005178/2023	ASWATHY.S, I.A.S. MANOJ KUMAR BAL VS	ADV. VS	// // 0
174	CONTC/0005179/2023	SUNIL KUMAR BEHERA, OPS SRIDHAR PALEI VS	PRAVAT KUMAR PANDA VS	// // 0
175	CONTC/0005180/2023	ASWATHY.S, I.A.S. JEMA DEI VS	ADV. VS	// // 0
176	CONTC/0005181/2023	JYOTIKANTA BHUJABAL, TAHASILDAR, JAJPUR SUDARSAN DEHURY VS	PRAVAT KUMAR PANDA VS	// // 0
177	CONTC/0005182/2023	ASWATHY.S, I.A.S. NARAHARI SAHOO VS	PRAVAT KUMAR PANDA VS	// // 0
178	CONTC/0005183/2023	ASWATHY.S, I.A.S. PADMALOCHAN SAHOO VS	PRAVAT KUMAR PANDA VS	// // 0
179	CONTC/0005184/2023	ASWATHY.S, I.A.S. DEBASHISH JENA VS	ADV. VS	// // 0
180	CONTC/0005185/2023	SIDDHARTHA KATARIA, IPS SHIBA CHARAN RAY MOHAPATRA VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
181	CONTC/0005186/2023	A. ASWATHI, SECY., S AND ME DEPT., BBSR SANGRAM KESHARI DASH VS	ADV VS	// // 0
		SIBALAL SAHOO, EXECUTIVE ENGINEER, MINOR IRRIGATION DIVISION, KHORDHA		//



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182	CONTC/0005187/2023	KAMAL BASINI MOHANTY VS RUPA ROSAN SAHOO, I.A.S.	ADV VS	// 0 //
183	CONTC/0005188/2023	BHRAMARABARA PATRA VS DR. AUROBINDA KUMAR PADHEE, I.A.S.	ADV VS	// 0 //
184	CONTC/0005189/2023	ASISH KUMAR PADHY VS ASWATHY S., IAS	ADV. VS	// 0 //
185	CONTC/0005190/2023	DR. NIRANJAN NAYAK VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY. TO GOVT., HOME DEPT., BBSR	ADV. VS	// 0 //
186	CONTC/0005191/2023	RANJITA RANI MISHRA VS ASWATHY. S., I.A.S.	ADV VS	// 0 //
187	CONTC/0005192/2023	TAPASWINI NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
188	CONTC/0005193/2023	SHAKTI PRASAD MOHANTY VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
189	CONTC/0005194/2023	DR. UPALI APARAJITA VS DR. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	ADV VS	// 0 //
190	CONTC/0005195/2023	RANJIT KUMAR SARANGI VS MANOJ KUMAR MISHRA, PRINCIPAL SECY., PORTAL, ELECTRONIC AND INFORMATION TECHNOLOGY DEPT.	ADV VS	// 0 //
191	CONTC/0005196/2023	SUBHRAJIT SAHU VS SUNIL BANSAL, I.P.S.	GYANA RANJAN SETHI VS	// 0 //
192	CONTC/0005197/2023	NIRANJAN KUMURA VS DR. N. THIRUMALA NAIK, LABOUR COMMISSIONER, LABOUR AND ESI DEPT.	ADV VS	// 0 //
193	CONTC/0005198/2023	SOMANATH ROUT	ABHISHEK MOHANTY	//

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		VS	VS	()
194	CONTR/000038/2023	DILLIP KUMAR ROUTRAI, I.A.S. PUNAM BARIK	ADV.	// / /0
		VS	VS	()
195	CONTR/000039/2023	PRAGYAN MOHANTY, IIC, REMUNA P.S., BALASORE ALAYA SAMANTRAY	SIDHARTH PRASAD DAS	// / /0
		VS	VS	()
196	CRLA/0000807/2023	JYOTI RANJAN SAMANTARA,INSPECTOR IN CHARGE,MARSHAGHAI P.S. SANJAY BEHERA	S.S.RAY (2)	// BARAMBA /78 /2019
		VS	VS	()
197	CRLA/0000808/2023	STATE OF ODISHA MANU NAYAK @ NAIK	SANTOSH KUMAR MAHANTY	// BUGUDA /331 /2022
		VS	VS	()
198	CRLA/0000809/2023	STATE OF ODISHA TIKNATH BEHERA	SWARAJ PATEL	// / /0
		VS	VS	()
199	CRLA/0000810/2023	STATE OF ODISHA RINKU MAJHI	SUSANTA KUMAR SAHU	// BURLA /525 /2022
		VS	VS	()
200	CRLA/0000811/2023	STATE OF ODISHA KUPAN @ UPAN @ RUBIN PUPAN KUJUR	DEVASHIS PANDA	// RAJGANGPUR /8 /2016
		VS	VS	()
201	CRLA/0000812/2023	STATE OF ODISHA KARTIK @ KARTIKA FARIKAR	BHABANI SHANKAR DASPARIDA	// BARGARH /301 /2022
		VS	VS	()
202	CRLA/0000813/2023	STATE OF ODISHA AJIT PRADHAN	NIRANJAN PANDA	// / /0
		VS	VS	()
203	CRLA/0000814/2023	STATE OF ODISHA BRAJABANDHU SETHI	PUNIL KUMAR SWAIN	// BHUBANESWAR VIGILANCE /13 /2012
		VS	VS	()
204	CRLA/0000815/2023	STATE OF ODISHA(VIG.) KUNAL @ MAKINDRA CHETTY	AMLAN SHAKTI PAUL	// JEYPORE MAHILA /27 /2016
		VS	VS	()

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205	CRLMA/0000268/2023	STATE OF ODISHA ASHISH KUMAR SAHOO VS	SATYAJIT MOHAPATRA (2) VS	// CAPITAL P.S. /740 /2022 ()
206	CRLMC/0003167/2023	STATE OF ODISHA BHARAT BEHERA VS	SOUBHAGYA KUMAR DASH VS	// KHAIRA /83 /2021 ()
207	CRLMC/0003168/2023	STATE OF ODISHA BENU@BINOD MALIK VS	PRADEEP KUMAR DAS VS	// NAIKANI-DIHI /169 /2013 ()
208	CRLMC/0003169/2023	STATE OF ODISHA JAGNYA KARNA VS	BISWAJIT RANJAN TRIPATHY VS	// / /0 SPECIAL JUDGE,SONEPUR(Sonepur )
209	CRLMC/0003170/2023	STATE OF ODISHA SUBALA BHUE @ SUBALA BHOI VS	KIRTAN DANG VS	2(A)CC/0000001/2012 PUINTALA /251 /2022 ()
210	CRLMC/0003171/2023	STATE OF ODISHA APURBA BHOL VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /13 /2007 ()
211	CRLMC/0003172/2023	STATE OF ODISHA BIPADABANDHU PRADHAN VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /15 /2007 ()
212	CRLMC/0003173/2023	STATE OF ODISHA SHYAM SUNDAR AGRAWALLA VS	PRAKASH KUMAR MISHRA VS	// BANTALA /45 /2005 ()
213	CRLMC/0003174/2023	STATE OF ODISHA CHUNDI @ PRADEEP MAHATO VS	KULDEEP MOHANTY VS	// BISRA /57 /2016 ()
214	CRLMC/0003175/2023	STATE OF ODISHA SURESH CHANDRA SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /197 /2020 ()
215	CRLMC/0003176/2023	STATE OF ODISHA SANTANU SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	// DUNGURIPALI /71 /2016 () //

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216	CRLMC/0003177/2023	AMBU @ AMBZED KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /10 /2021 () //
217	CRLMC/0003178/2023	MRUTYUNJAYA PATRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// / /0 () //
218	CRLMC/0003179/2023	HIMANSU PUHAN @ PADANA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /14 /2011 () //
219	CRLMC/0003180/2023	KHETRABASI PALAI VS STATE OF ODISHA	MANORANJAN DAS VS	KHURDA ROAD G.R.P.S. /36 /2022 () //
220	CRLMC/0003181/2023	SUJIT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /51 /2023 () //
221	CRLMC/0003182/2023	LALIT KUMAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /93 /2020 () //
222	CRLMC/0003183/2023	CHINTAMANI BAG VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RENGALI (SAMBALPUR) /77 /2023 () //
223	CRLMC/0003184/2023	BRUNDABAN SAHU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SASON /32 /2015 () //
224	CRLMC/0003185/2023	RAMESH JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /95 /2023 () //
225	CRLMC/0003186/2023	SANTOSH KUMAR TRIPATHY VS STATE OF ODISHA	SONITA BISWAL VS	ANANDAPUR /83 /2021 () //
226	CRLMC/0003187/2023	GANESH KUMAR JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KASAFAL MARINE /10 /2023 () //
227	CRLMC/0003188/2023	GANESH KUMAR JENA	KHUSBU PANIGRAHI	KASAFAL MARINE /11 /2023

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		VS	VS	()
228	CRLMC/0003189/2023	STATE OF ODISHA SHAMIMUDDIN KHAN	SANJIB KUMAR BHANJADEO	// BEGUNIA P.S. /31 /2005
		VS	VS	()
229	CRLMC/0003190/2023	STATE OF ODISHA BABULA NAYAK @ BISWAJIT NAYAK	KSHIROD KUMAR ROUT	// RAJKANIKA /115 /2023
		VS	VS	()
230	CRLMC/0003191/2023	STATE OF ODISHA SK. AKHTAR	PRAVASH CH. JENA	// Bamapada (Industrial Area) /179 /2022
		VS	VS	()
231	CRLMC/0003192/2023	STATE OF ODISHA CHOTTU@SRIKANT DAS	ANUPAM DASH	// GRAM GANJAM /80 /2016
		VS	VS	()
232	CRLMC/0003193/2023	STATE OF ODISHA SANTANU KUMAR BEHERA	PRAVAT KUMAR NAYAK	// KHAJURIPADA /132 /2015
		VS	VS	()
233	CRLMP/0001454/2023	STATE OF ODISHA BISWANATH BHOI	SUMIT SEKHAR PATTANAIK	// / /0
		VS	VS	()
234	CRLMP/0001455/2023	STATE OF ODISHA ALKA CHOUDHARY	RAVI RAJ JAISWAL	// / /0
		VS	VS	()
235	CRLMP/0001456/2023	STATE OF ODISHA PRAMOD PRADHAN	PRIYA RANJAN SINGH	// / /0
		VS	VS	()
236	CRLMP/0001457/2023	STATE OF ODISHA SANJIT SAMAL	SATYAJIT MOHAPATRA	// / /0
		VS	VS	()
237	CRLMP/0001458/2023	STATE OF ODISHA RANJU NAYAK	SUSANTA KUMAR TRIPATHY	// / /0
		VS	VS	()
238	CRLMP/0001459/2023	STATE OF ODISHA TAPAN BEHERA	RAMDAS ACHARY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMP/0001460/2023	STATE OF ODISHA CHINMAYEE MALIK VS	DURGA PRASAD JENA VS	// / /0 ()
240	CRLMP/0001461/2023	STATE OF ODISHA BHARAT DAS VS	AMITAV TRIPATHY VS	// / /0 ()
241	CRLMP/0001462/2023	STATE OF ODISHA PRADEEP SINGH VS	RAMESH KUMAR SAHU VS	// / /0 ()
242	CRLMP/0001463/2023	STATE OF ODISHA ANANTA PRASAD BEHERA VS	ACHYUTANANDA PATTANAİK VS	// / /0 ()
243	CRLMP/0001464/2023	STATE OF ODISHA KAMADEV SAMANTARAY VS	BHABANI SANKAR MISHRA VS	// / /0 ()
244	CRLREV/0000378/2023	SANTILATA SAMANTARAY SASANKA SEKHAR MUNI VS	SAPAN KUMAR LENKA VS	// KODALA /365 /2021 ()
245	CRLREV/0000379/2023	STATE OF ODISHA SITU RANJAN BEHERA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /116 /2022 ()
246	CRLREV/0000380/2023	STATE OF ODISHA UMESH DALEI VS	BIJAYA KUMAR RAGADA VS	// BIRMAHARAJPUR /17 /2005 ()
247	CRLREV/0000381/2023	STATE OF ODISHA RAJU @ RAJ KISHORE BAG VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /15 /2010 ()
248	CRLREV/0000382/2023	STATE OF ODISHA MANOJ KUMAR BARIK VS	PRASANNA KUMAR MISHRA VS	// / /0 ()
249	CRLREV/0000383/2023	PUNNYAPRAVA BARIK RADHESHYAM BHOI @ TALI VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR SADAR /293 /2010 ()
		STATE OF ODISHA		//

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250	CRP/000025/2023	BRAJA KISHORE BEDAMATTA VS DEEPAK KUMAR BEDAMATTA	SAILESH CHANDRA SAMANTARAY VS	// 0
251	FAO/0000326/2023	EJALA KALA VS UNION OF INDIA	SATYABAN SAHOO VS	// 0
252	FAO/0000327/2023	SURENDRA BEHERA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0
253	FAO/0000328/2023	MANAS BEHERA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0
254	FAO/0000329/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS RAJENDRA BISWAL	PRASANTA KUMAR MAHALI VS	// 0
255	FAO/0000330/2023	STATE OF ODISHA VS ANKURA MAHANTA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0
256	FAO/0000331/2023	D.M., NEW INDIA ASSURANCE CO.LTD. VS SABIR@SAVIR ROUT	BIJOY DASMOHAPATRA VS	// 0
257	FAO/0000332/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS BANOJ KUMAR MOHAPATRA	DEBJIHIMALA PATI VS	// 0
258	FAO/0000333/2023	SURA BEHERA VS UNION OF INDIA	KAPILA CHARAN NAYAK VS	// 0
259	FAO/0000334/2023	LAXMIPRIYA PATRA VS RAILWAY	KAPILA CHARAN NAYAK VS	// 0
260	MACA/0000714/2023	URMILA MISHRA VS DILLIP KUMAR MALLIK	PRADEEP KUMAR MISHRA VS	// 0
261	MACA/0000715/2023	LALITA NAYAK@NALITA NAYAK	PRADEEP KUMAR MISHRA	//

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		VS	VS	0
262	MACA/0000716/2023	M/S. SHREE JAGANNATH ROLLER FLOUR MILL, BBSR BASIR KHAN	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0
263	MACA/0000717/2023	NIROD RANJAN PATTNAIK MONALISHA PANDA	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0
264	MACA/0000718/2023	SANJIBANI SUDHA MOHANTY SURJYAMANI MOHANTY	VS BHARAT JALLI	// //
		VS	VS	0
265	MATA/0000232/2023	OFFICER IN CHARGE, IFFCO TOKIO GENERAL INSURANCE CO. LTD., KHURDA BIBEKANANDA BISWAL	VS MANOJ KUMAR MOHANTY	// //
		VS	VS	0
266	MATA/0000233/2023	USHARANI BISWAL @ KHATUA BIPIN SAHU	VS SANJIV JOSHI	// //
		VS	VS	0
267	MATA/0000234/2023	JASHOBANTI SAHU @ JAMUNA SAHU JAGANNATH MAHAPATRA	VS S.DASH	// //
		VS	VS	0
268	RPFAM/0000221/2023	RASMITA MAHAPATRA SANJAYA NAIK	VS RAJENDRA KUMAR PRADHAN	// //
		VS	VS	0
269	RPFAM/0000222/2023	URBASI NAIK SAGARIKA BEHERA	VS PABITRA KUMAR NAYAK	// //
		VS	VS	0
270	RSA/0000315/2023	TAPAN KUMAR BEHERA V.RAVI KUMAR GUPTA	VS P. V. BALAKRISHNA	// //
		VS	VS	0
271	RSA/0000316/2023	LADI SATYABATI DEVI JAKTU MAJHI	VS ARUN KUMAR MISHRA (2)	// //
		VS	VS	0
272	RSA/0000317/2023	LUSUKU MAJHI KARTIKA CHANDRA BEHERA	VS SOUGAT DASH	// //
		VS	VS	0



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	RSA/0000318/2023	SANJUKTA SWAIN TARAMANI BISWAL VS	PRASANTA KUMAR SATAPATHY VS	// // ()
274	RSA/0000319/2023	PRAVAKAR SAHU RAGHUNATH PATA VS	AMIT PRASAD BOSE VS	// // ()
275	RSA/0000320/2023	SATYANARAYAN AGARWAL GAGAN BIHARI SAHOO VS	BIBEKANANDA BHUYAN VS	// // ()
276	RSA/0000321/2023	STATE OF ODISHA GAGAN BIHARI SAHOO VS	BIBEKANANDA BHUYAN VS	// // ()
277	RVWPET/0000309/2023	SRI SRI LAXMINARAYAN JEW THAKUR SK. SIRAJUDDIN VS	PRASANT KISHORE RAY VS	// // ()
278	RVWPET/0000310/2023	STATE OF ODISHA M/S. RUNGTA AGENCIES, KOLKATA VS	SATYA MOHANTY VS	// // ()
279	RVWPET/0000311/2023	STATE OF ODISHA PUNJAB HOUSING FINANCE LTD.,BBSR VS	DEVI PRASAD TRIPATHY VS	// // ()
280	TRP(C)/0000233/2023	DISTRICT MAGISTRATE CUM COLLECTOR, BBSR JYOTIRANJAN JENA VS	ANJAN KUMAR BISWAL VS	// // ()
281	TRPCRL/0000061/2023	MINAKSHI PARIDA SHARADA PRASANNA MOHANTY VS	RAJJEET ROY VS	// // ()
282	WA/0001700/2023	SWETAPADMA MOHANTY STATE OF ODISHA VS	TARUN PATNAIK, A.G.A. VS	// // ()
283	WA/0001701/2023	DR. BIJAYA KUMAR PRADHAN STATE OF ODISHA VS	TARUN PATNAIK, A.G.A. VS	// // ()
		RANJAN KUMAR GIRI		//

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284	WA/0001702/2023	STATE OF ODISHA VS A. KUDUS KHAN	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
285	WA/0001703/2023	STATE OF ODISHA VS DR. ANITA KUMARI RAUT	TARUN PATNAIK,A.G.A VS	// 0 //
286	WA/0001704/2023	STATE OF ODISHA VS PURUSOTTAM DAS	AJODHYA RANJAN DASH, A.G.A. VS	// 0 //
287	WA/0001705/2023	STATE OF ODISHA VS AJIT KUMAR RAY	LALATENDU SAMANTARAY,A.G.A VS	// 0 //
288	WA/0001706/2023	STATE OF ODISHA VS GADEI SWAIN	TARUN PATNAIK,A.G.A VS	// 0 //
289	WA/0001707/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPTISAROJA KANTA SAMAL,A.G.A VS GOPINATH NAYAK	VS	// 0 //
290	WA/0001708/2023	M.D., ODISHA LIFT IRRIGATION CORP. LTD., BBSR VS BAIKUNTHNATH ROUT	BIGYAN KUMAR SHARMA VS	// 0 //
291	WA/0001709/2023	STATE OF ODISHA VS JAYANARAYAN MOHAPATRA	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
292	WA/0001710/2023	STATE OF ODISHA VS SARAT CHANDRA SASMAL	SONAK MISHRA,A.S.C VS	// 0 //
293	WA/0001711/2023	STATE OF ODISHA VS GANTAYAT PRADHAN	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
294	WA/0001712/2023	STATE OF ODISHA VS SANATAN MAJHI	SONAK MISHRA,A.S.C VS	// 0 //
295	WA/0001713/2023	STATE OF ODISHA	SONAK MISHRA, A.S.C.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WA/0001714/2023	HARIHARA PATRA STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
297	WA/0001715/2023	UTTAM CHARAN NAYAK STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
298	WA/0001716/2023	DR. SATYAPRIYA DASH STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
299	WA/0001717/2023	ANANDA CHANDRA JENA BIRENDRA KESHARI ARUKHA	GOURI MOHAN RATH	//
		VS	VS	0
300	WP(C)/0023181/2023	REGISTRAR CO OP. SOCIETIES, ODISHA DUSASANA SAHOO	KODANDA KUMAR BHUYAN	//
		VS	VS	0
301	WP(C)/0023182/2023	STATE OF ODISHA OM SAI SECURITY, ROURKELA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
302	WP(C)/0023183/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK DOLLY MOHANTY	GOUTAM KUMAR DASH	//
		VS	VS	0
303	WP(C)/0023184/2023	STATE OF ODISHA NILAKANTHA DAS	SURENDRA NATH PANDA	//
		VS	VS	0
304	WP(C)/0023185/2023	THE DY. CHIEF LABOUR COMMNR. CENTRAL AND APPELLATE AUTHORITY UNDER P.G. ACT., BBSR M/S SHAIKH HIDAYATULLAH, CUTTACK	MITALEE JESTHI	//
		VS	VS	0
305	WP(C)/0023186/2023	THE MANAGER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI SACHINANDAN PRADHAN	GOUTAM KUMAR DASH	//
		VS	VS	0
306	WP(C)/0023187/2023	STATE OF ODISHA PANCHANAN SAHU	GOUTAM KUMAR DASH	//
		VS	VS	0

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307	WP(C)/0023188/2023	STATE OF ODISHA DUKHABANDHU MISHRA VS	GOUTAM KUMAR DASH VS	// // ()
308	WP(C)/0023189/2023	STATE OF ODISHA NARENDRA DAS VS	GOUTAM KUMAR DASH VS	// // ()
309	WP(C)/0023190/2023	STATE OF ODISHA KAJAL RANI SINHA VS	DILLIP KUMAR MOHANTY VS	// // ()
310	WP(C)/0023191/2023	STATE OF ODISHA BIJAYANANDA PATTANAİK VS	MANAS PATI VS	// // ()
311	WP(C)/0023192/2023	STATE OF ODISHA RAM NARAYAN RAI VS	GOUTAM KUMAR DASH VS	// // ()
312	WP(C)/0023193/2023	STATE OF ODISHA GAJENDRA PRASAD DAS VS	GOPINATH SETHI VS	// // ()
313	WP(C)/0023194/2023	STATE OF ODISHA BIBHUTI BHUSAN MAHANTA VS	SITANSU MOHAN SINGH VS	// // ()
314	WP(C)/0023195/2023	STATE OF ODISHA SAROJ KUMAR SAHOO VS	SIDDHARTH PRASAD MISHRA VS	// // ()
315	WP(C)/0023196/2023	STATE OF ODISHA SIBA KIRSANI VS	SITANSU MOHAN SINGH VS	// // ()
316	WP(C)/0023197/2023	STATE OF ODISHA BIBHUHDENDRA THAKUR VS	MANAS PATI VS	// // ()
317	WP(C)/0023198/2023	STATE OF ODISHA ASHOK KUMAR DASH VS STATE OF ODISHA	MANAS PATI VS	// // () //

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318	WP(C)/0023199/2023	DEVARAJ R VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
319	WP(C)/0023200/2023	HRUSHIKESH MAHANTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
320	WP(C)/0023201/2023	LALITA MAHANTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
321	WP(C)/0023202/2023	DR. JHASAKETAN PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
322	WP(C)/0023203/2023	DEVARAJ R VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
323	WP(C)/0023204/2023	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
324	WP(C)/0023205/2023	MRUTUNJAYA MOHAPATRA VS ANITA MISHRA	SOUBHAGYA KUMAR DASH VS	// 0 //
325	WP(C)/0023206/2023	HEMANT KUMAR RATH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
326	WP(C)/0023207/2023	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
327	WP(C)/0023208/2023	MANMATH KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
328	WP(C)/0023209/2023	SRIKANTA KUMAR PARIDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
329	WP(C)/0023210/2023	KALPANA SWAIN	SWAPNIL ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0023211/2023	TAPAS RANJAN PANDABA	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0023212/2023	SIBA SANKAR BEHERA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0023213/2023	MANOJ KUMAR PALO	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0023214/2023	MAMATA MAHAPATRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0023215/2023	GOURI SANKAR PATRA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0023216/2023	UNION OF INDIA	BHABANI SHANKAR RAYAGURU,C.G.C	//
		VS	VS	0
		DEEPAK KUMAR SALA		//
336	WP(C)/0023217/2023	TRINATH BEHERA @ SAHU	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0023218/2023	RUDRA SAHU	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0023219/2023	SADANANDA PANIGRAHI	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0023220/2023	NAMITA PATRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0023221/2023	RAZIYA KHATOON	BIRAJA PRASAD NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0023222/2023	STATE OF ODISHA PURNA CHANDRA BEHERA @ KUNA CHANDRA BEHERA VS	SRINADA PRASAD DASH VS	// // 0
342	WP(C)/0023223/2023	STATE OF ODISHA MIRACLE SHAW VS	NILAMADHAB SARKAR VS	// // 0
343	WP(C)/0023224/2023	COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA KADAMBINI SETHIA VS	KRISHNA CHANDRA SAHU VS	// // 0
344	WP(C)/0023225/2023	STATE OF ODISHA KRUSHNA CHANDRA GOUDA VS	KRISHNA CHANDRA SAHU VS	// // 0
345	WP(C)/0023226/2023	STATE OF ODISHA PUNIA SUR VS	ASHOK KUMAR DAS VS	// // 0
346	WP(C)/0023227/2023	STATE OF ODISHA PUNIA SUR VS	ASHOK KUMAR DAS VS	// // 0
347	WP(C)/0023228/2023	STATE OF ODISHA MADHAVI MUNA VS	SAROJ KUMAR MISHRA VS	// // 0
348	WP(C)/0023229/2023	STATE OF ODISHA SAILABALA BHOI VS	SAROJ KUMAR MISHRA VS	// // 0
349	WP(C)/0023230/2023	STATE OF ODISHA NIRANJAN SAGAR VS	SAROJ KUMAR MISHRA VS	// // 0
350	WP(C)/0023231/2023	STATE OF ODISHA SEBATI BISI VS	SAROJ KUMAR MISHRA VS	// // 0
351	WP(C)/0023232/2023	STATE OF ODISHA ROHIT KUMAR MAHANANDA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS VS	// // 0 //

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352	WP(C)/0023233/2023	RABINDRANATH PATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
353	WP(C)/0023234/2023	RASIKA KUMBHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
354	WP(C)/0023235/2023	DANDAPANI DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
355	WP(C)/0023236/2023	DAITARI DHARUA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
356	WP(C)/0023237/2023	B.V.S. RAVI PRASAD SHARMA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
357	WP(C)/0023238/2023	ANANDA NAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
358	WP(C)/0023239/2023	K.GOPI KRISHNA DORA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
359	WP(C)/0023240/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
360	WP(C)/0023241/2023	KALAKARA MOHANTA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
361	WP(C)/0023242/2023	GANESH PRASAD LENKA VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
362	WP(C)/0023243/2023	UTKAL GRAPHITES PVT. LTD., RAYAGADA VS TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD., RAYAGADA	UMESH CHANDRA PATNAIK VS	// 0 //
363	WP(C)/0023244/2023	UJJWAL CHANDRA KAR	PRASANTA KUMAR MISHRA	//



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		VS	VS	0
		STATE GOVT. OF ODISHA		//
364	WP(C)/0023245/2023	PRASAN KUMAR SAHOO	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0023246/2023	CHAMPABATI ROUT	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0023247/2023	SANKAR MAHARANA	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0023248/2023	CHEMUTU SAHOO	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0023249/2023	SURENDRA NATH	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0023250/2023	SATYANANDA BISWAL	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0023251/2023	KESHABA CHANDRA PADHAN	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0023252/2023	RUDRA NARAYAN HOTA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0023253/2023	JITENDRA KUMAR NAYAK	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0023254/2023	BASUDEV MAHANANDA	SAROJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0023255/2023	ANITA MAHARANA	ARABINDA TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0023256/2023	STATE OF ODISHA HRUDANANDA BEHERA VS	SAROJ KUMAR MISHRA VS	// // ()
376	WP(C)/0023257/2023	STATE OF ODISHA M/S KRSNA MINERALS, BBSR VS	BANSHIDHAR BAUG VS	// // ()
377	WP(C)/0023258/2023	REGISTRAR OF NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH MITHEI BHUE VS	SAROJ KUMAR MISHRA VS	// // ()
378	WP(C)/0023259/2023	STATE OF ODISHA BINOD KUMAR NAIK VS	DIGAMBAR SETHI VS	// // ()
379	WP(C)/0023260/2023	R.B.I, BBSR SARIAN DIP VS	SAROJ KUMAR MISHRA VS	// // ()
380	WP(C)/0023261/2023	STATE OF ODISHA MADHUSUDAN BARIK VS	KISHORE CH. RAJGURU MOHAPATRA VS	// // ()
381	WP(C)/0023262/2023	STATE OF ODISHA RAMESH CHANDRA BISAGAR VS	SAROJ KUMAR MISHRA VS	// // ()
382	WP(C)/0023263/2023	STATE OF ODISHA DEBENDRA SAHOO VS	SRINIVAS MOHANTY VS	// // ()
383	WP(C)/0023264/2023	STATE OF ODISHA RANJUNATH JENA VS	NALINI KANTA SAHOO VS	// // ()
384	WP(C)/0023265/2023	CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,MAYURBHANJ JUDHISTHIR KALO VS	SAROJ KUMAR MISHRA VS	// // ()
385	WP(C)/0023266/2023	STATE OF ODISHA SAGARBALA PANDA VS	AJIT KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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386	WP(C)/0023267/2023	BALABHADRA KALET VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
387	WP(C)/0023268/2023	JYOTI PRAKASH BAG VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
388	WP(C)/0023269/2023	PUSPANJALI KUMBHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
389	WP(C)/0023270/2023	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
390	WP(C)/0023271/2023	DURYODHAN BHUTIA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA 2 VS	// 0 //
391	WP(C)/0023272/2023	BHASKAR CHANDRA JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
392	WP(C)/0023273/2023	SUVRANSHU SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
393	WP(C)/0023274/2023	PURANDAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
394	WP(C)/0023275/2023	PRABHAKAR PATNAIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA 2 VS	// 0 //
395	WP(C)/0023276/2023	NARAYAN CHANDRA BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
396	WP(C)/0023277/2023	PRASHANT KUMAR SATPATHY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
397	WP(C)/0023278/2023	BIJAYA KUMAR PANDA	BHABANI PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0023279/2023	THE COMMNR. OF COMMERCIAL TAXES AND MANOJ KUMAR DIXIT	GOODS SERVICES TAX, CUTTACK KUNAL KUMAR SWAIN	// //
		VS	VS	0
399	WP(C)/0023280/2023	STATE OF ODISHA KELU CHARAN LENKA	SANJAY KUMAR PATTANAİK	// //
		VS	VS	0
400	WP(C)/0023281/2023	STATE OF ODISHA M/S. MANMOHAN PARIMANİK, CUTTACK	BHABANI PRASAD MOHANTY	// //
		VS	VS	0
401	WP(C)/0023282/2023	THE COMMNR. OF COMMERCIAL TAXES AND KARNA PATRA	GOODS AND SERVICES TAX, CUTTACK KUNAL KUMAR SWAIN	// //
		VS	VS	0
402	WP(C)/0023283/2023	STATE OF ODISHA SARADA PRASAD BHOI	SUSANTA KUMAR NAYAK	// //
		VS	VS	0
403	WP(C)/0023284/2023	STATE OF ODISHA RAGHUNATH LENKA	KUNAL KUMAR SWAIN	// //
		VS	VS	0
404	WP(C)/0023285/2023	STATE OF ODISHA SUDHANSHU KUMAR BISWAL	RAJKUMAR SUTAR	// //
		VS	VS	0
405	WP(C)/0023286/2023	STATE OF ODISHA TRILOCHAN NATH	AKSHAYA KUMAR PANDEY	// //
		VS	VS	0
406	WP(C)/0023287/2023	SECY. OPSC, CUTTACK LAXMIDHAR BARIK	PRAKASH KUMAR MISHRA	// //
		VS	VS	0
407	WP(C)/0023288/2023	STATE OF ODISHA RANJAN KUMAR DALABEHERA	AUROBINDA SAHOO	// //
		VS	VS	0
408	WP(C)/0023289/2023	STATE OF ODISHA PANDAB CHARAN SAHU	AUROBINDA SAHOO	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0023290/2023	STATE OF ODISHA DR. KAMAL PRASAD MOHANTY VS	BIDYALOK MOHAPATRA VS	// // ()
410	WP(C)/0023291/2023	STATE OF ODISHA LIPIKA MOHAPATRA VS	SATYAJIT MOHAPATRA VS	// // ()
411	WP(C)/0023292/2023	SAPNESWAR MOHAPATRA SAUBHAGYAMANJARI PATNAIK VS	AMITAV TRIPATHY VS	// // ()
412	WP(C)/0023293/2023	STATE OF ODISHA SANTOSH SAHOO VS	DURLLABHA RANJAN MISHRA VS	// // ()
413	WP(C)/0023294/2023	STATE OF ODISHA KUNDURAM KHADIA VS	BHARAT BHUSAN ROUSTRAY VS	// // ()
414	WP(C)/0023295/2023	THE ADDL. DIST. MAGISTRATE, ROURKELA SUNANDA SAHU VS	AMIT KUMAR SAA VS	// // ()
415	WP(C)/0023296/2023	STATE OF ODISHA BALAKRISHNA PRADHAN VS	BIKRAM CHANDRA GHADAI VS	// // ()
416	WP(C)/0023297/2023	UNION OF INDIA SANTOSH KUMAR MEHER VS	DURGESH NARAYAN RATH VS	// // ()
417	WP(C)/0023298/2023	STATE OF ODISHA SANJIB KUMAR BARIK VS	DURGESH NARAYAN RATH VS	// // ()
418	WP(C)/0023299/2023	STATE OF ODISHA SANJAY KUMAR MOHANTA VS	DURGESH NARAYAN RATH VS	// // ()
419	WP(C)/0023300/2023	STATE OF ODISHA BHAGIRATHI SAHU VS UNION OF INDIA	CHITTARANJAN LENKA VS	// // () //

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420	WP(C)/0023301/2023	GIRIDHARI PRUSTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
421	WP(C)/0023302/2023	JHITU BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
422	WP(C)/0023303/2023	TRILOCHAN MUDULI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
423	WP(C)/0023304/2023	KALPANA MOHANTA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
424	WP(C)/0023305/2023	ARSHUMANI BASKEY VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
425	WP(C)/0023306/2023	SK. SALIM VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
426	WP(C)/0023307/2023	SWARNALATA ROUT VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
427	WP(C)/0023308/2023	SATYANARAYAN PANDA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
428	WP(C)/0023309/2023	DASIA DAS VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
429	WP(C)/0023310/2023	RAJKISHORE SWAIN VS UCO BANK, KOLKATA 1	SAMARENDRA MOHANTY VS	// 0 //
430	WP(C)/0023311/2023	M/S PLUS LUBRICANTS, JAGATSinghpur VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
431	WP(C)/0023312/2023	BIDULATA MOHAPATRA	SANJAY KUMAR SAMANTARAY	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0023313/2023	KSHIROD CHANDRA BHADRA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0023314/2023	BIRABAR NAYAK	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		ANIMAL WELFARE BOARD OF INDIA, HARYANA		//
434	WP(C)/0023315/2023	SANATAN ROUT	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0023316/2023	LOKANATH TRIPATHY	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0023317/2023	KESHAB CHANDRA BEHERA	PRAVAT KUMAR NAYAK	//
		VS	VS	0
		RESERVE BANK OF INDIA, BBSR		//
437	WP(C)/0023318/2023	M/S KABITA SAMANTA, KEONJHAR	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0023319/2023	GURU CHARAN SAMAL	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0023320/2023	GURU CHARAN SAMAL	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0023321/2023	HIMANSU SEKHAR PARIDA	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0023322/2023	SANJUKTA SAHOO	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0023323/2023	ASHOK KUMAR BEHERUK	JYOTI RANJAN KHUNTIA	//
		VS	VS	0

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443	WP(C)/0023324/2023	STATE OF ODISHA PRADIP KUMAR SAHOO VS	KOUSIK ANANDA GURU VS	// // ()
444	WP(C)/0023325/2023	STATE OF ODISHA GANANATH SHAW VS	ABHIRAM SWAIN VS	// // ()
445	WP(C)/0023326/2023	STATE OF ODISHA GANGADHAR SAHOO VS	BHUBANESWAR DASH VS	// // ()
446	WP(C)/0023327/2023	STATE OF ODISHA B. SAHEBA REDDY VS	SIBA PRASAD PATRA VS	// // ()
447	WP(C)/0023328/2023	STATE OF ODISHA PRADYUMNA CHANDRA PRADHAN VS	RABINDRA KUMAR SAHOO VS	// // ()
448	WP(C)/0023329/2023	STATE OF ODISHA JAYA SETHI @ JAYA SETHI VS	SIDHARTH PRASAD DAS VS	// // ()
449	WP(C)/0023330/2023	STATE OF ODISHA AMIT MISHRA VS	PRAJIT KUMAR PRADHAN VS	// // ()
450	WP(C)/0023331/2023	DIRECOR, INSTITUTE OF TECHNICAL EDUCATION ANG RESEARCH, BBSR DR. BASANTA KUMAR SAHOO VS	MANAS KUMAR SWAIN VS	// // ()
451	WP(C)/0023332/2023	STATE OF ODISHA NILADRI BIHARI NAYAK VS	RUDRA NARAYAN PARIJA VS	// // ()
452	WP(C)/0023333/2023	STATE OF ODISHA MANARANJAN JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
453	WP(C)/0023334/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// // () //



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454	WP(C)/0023335/2023	RANJAN KUMAR DAS VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
455	WP(C)/0023336/2023	DR. SURYA KUMAR MOHANTY VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
456	WP(C)/0023337/2023	MIHIR KANTI DHALI VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
457	WP(C)/0023338/2023	CHHAYAKANTA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
458	WP(C)/0023339/2023	DEBASISH NANDI VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
459	WP(C)/0023340/2023	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
460	WP(C)/0023341/2023	ARUN KUMAR BAL VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
461	WP(C)/0023342/2023	ASHOK KUMAR BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
462	WP(C)/0023343/2023	GANGADHAR BADHEI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
463	WP(C)/0023344/2023	SARADA PRASADA MOHAPATRA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
464	WP(C)/0023345/2023	HRUDAYANANDA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
465	WP(C)/0023346/2023	KUMUDINI NATH	UMA CHARAN MISHRA	//

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		VS	VS	0
		UNION OF INDIA		//
466	WP(C)/0023347/2023	SISHUTOSH CHAKRABORTY	SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0023348/2023	BHAGIRATHI PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0023349/2023	SUSAMA BEHERA	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0023350/2023	ADIKANDA PANI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0023351/2023	RAMA CHANDRA PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0023352/2023	ADHIR KUMAR DUTTA	SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0023353/2023	SOURAVA ROUT	SUBRAT MISRA	//
		VS	VS	0
		ODISHA LEGISLATIVE ASSEMBLY, KHURDA		//
473	WP(C)/0023354/2023	KIRANBALA PRADHAN	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0023355/2023	SAMALESWARI RICE MILL, PADAMPUR	SRIKAR KUMAR RATH	//
		VS	VS	0
		THE AO, OR C.M. INDIAN BANK, ZONAL OFFICE, SAMBALPUR		//
475	WP(C)/0023356/2023	PRBASINI PATNAIK	DEBENDRANATH MISRA	//
		VS	VS	0
		UNION OF INDIA		//
476	WP(C)/0023357/2023	SAROJ KUMAR PANDA	SURENDRA KUMAR SAHOO	//
		VS	VS	0

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477	WP(C)/0023358/2023	STATE OF ODISHA PRAKASH CHANDRA NANDA VS UNION OF INDIA	DEBENDRANATH MISRA VS	// // ()
478	WP(C)/0023359/2023	JANAKILATA MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// ()
479	WP(C)/0023360/2023	SIDDHARTH SHASTRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
480	WP(C)/0023361/2023	TAMRADHWAJA SAMAL VS UNION OF INDIA	DEBENDRA NATH MISRA VS	// ()
481	WP(C)/0023362/2023	RAJALAXMI PANIGRAHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// ()
482	WP(C)/0023363/2023	ARUNA KUMAR BEHERA VS GOUTAM PRADHAN	AMIT PRASAD BOSE VS	// ()
483	WP(C)/0023364/2023	BINAPANI DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// ()
484	WP(C)/0023365/2023	RAMACHANDRA MUKHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// ()
485	WP(C)/0023366/2023	RABIN CHANDRA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// ()
486	WP(C)/0023367/2023	LAXMIDHAR PAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
487	WP(C)/0023368/2023	PRAFULLA CHANDRA POTHAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// ()

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488	WP(C)/0023369/2023	SURENDRANATH SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
489	WP(C)/0023370/2023	SUDARSAN ROUSTRAY VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
490	WP(C)/0023371/2023	PRAMILA ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
491	WP(C)/0023372/2023	MEGHA ENGINEERING AND INFRASTRUCTURES LTD VS STATE OF ODISHA	DIPANKAR CHARYA VS	// 0 //
492	WP(C)/0023373/2023	BIDYADHAR PUHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
493	WP(C)/0023374/2023	KRUSHNA CHANDRA MAHALA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
494	WP(C)/0023375/2023	DINABANDHU CHALAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
495	WP(C)/0023376/2023	SACHIDANANDA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
496	WP(C)/0023377/2023	DIBAKAR BISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
497	WP(C)/0023378/2023	RAJAT RANJAN ADHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
498	WP(C)/0023379/2023	NILU AGRAWAL @ DAYA RAM AGRAWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
499	WP(C)/0023380/2023	SUSANTA BISOI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//

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		VS	VS	()
500	WP(C)/0023381/2023	STATE OF ODISHA PARBATI CHARAN DAS	ANJAN KUMAR BISWAL	//
		VS	VS	()
501	WP(C)/0023382/2023	BM, THE URBAN CO-OP. BANK LTD., CUTTACK M/S PRADHAN ELECTRICALS AND FURNITURE, KANUPUR	ANJAN DAS	//
		VS	VS	()
502	WP(C)/0023383/2023	UNION OF INDIA RABI KISHORE SAHOO	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	()
503	WP(C)/0023384/2023	STATE OF ODISHA ARSU HEMBRAM	RAMAKANTA SAHOO	//
		VS	VS	()
504	WPCRL/0000103/2023	STATE OF ODISHA JYOTI SHANKAR MOHAPTRA	HIMANSHU SEKHAR PANDA	//
		VS	VS	()
505	ABLAPL/0007895/2023	STATE OF ODISHA BIKASH KUMAR NAYAK	PRANAB RANJAN CHHATOI	BOLAGARH P.S. /129 /2023
		VS	VS	()
506	ABLAPL/0007896/2023	STATE OF ODISHA ASHISH KALO	SWARAJ PATEL	SUNDARGARH SADAR /184 /2023
		VS	VS	()
507	ABLAPL/0007897/2023	STATE OF ODISHA RAKESH NAYAK @ DANTURA BABU	SATYAPADA SHARMA	//
		VS	VS	()
508	ABLAPL/0007898/2023	STATE OF ODISHA GAJALAXMI SETHY	DEEPAK KU SAHOO	SECTOR-15 /43 /2023
		VS	VS	()
509	ABLAPL/0007899/2023	STATE OF ODISHA MATIA JENA	BISWAJIT SAHOO	MALGODOWN /119 /2023
		VS	VS	()
510	ABLAPL/0007900/2023	STATE OF ODISHA CHANDRADHWAJ PUTEEL	SUSHANTA KUMAR JOSHI	//
		VS	VS	()

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511	ABLAPL/0007901/2023	STATE OF ODISHA SANJEEB KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
512	ABLAPL/0007902/2023	STATE OF ODISHA DHUKHABANDHU SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
513	ABLAPL/0007903/2023	STATE OF ODISHA SURYAMANI SINGH VS	HEMANTA KUMAR MOHANTA VS	// UDALA /195 /2023 ()
514	ABLAPL/0007904/2023	STATE OF ODISHA DAMAYANTI PRADHAN VS	LAMBODOR ACHARI VS	// ODAGAON /130 /2023 ()
515	ABLAPL/0007905/2023	STATE OF ODISHA MAHANTA BEHERA VS	LAMBODOR ACHARI VS	// ODAGAON /130 /2023 ()
516	ABLAPL/0007906/2023	STATE OF ODISHA CHITTARANJAN MUDULI VS	ARIJEET MISHRA VS	// KALINGA NAGAR /119 /2023 ()
517	ABLAPL/0007907/2023	STATE OF ODISHA K. SUMITRA PATRA @ K. JHUMURI PATRA VS	S.S.RAY (2) VS	// KOTINANDA /171 /2023 ()
518	ABLAPL/0007908/2023	STATE OF ODISHA MANAS PATRA VS	AVIRAM PATRA VS	// CUTTACK SADAR /413 /2023 ()
519	ABLAPL/0007909/2023	STATE OF ODISHA DEBARAJ SETHI @ DEBA VS	SUSANTA KUMAR LENKA VS	// ODAGAON /131 /2023 ()
520	ABLAPL/0007910/2023	STATE OF ODISHA UMESH CHANDRA SINGH VS	HEMANTA KUMAR MOHANTA VS	// UDALA /195 /2023 ()
521	ABLAPL/0007911/2023	STATE OF ODISHA SUNDRA @ BHAI RA MUDULI VS STATE OF ODISHA	GIRIDHARI SINGH VS	// CHITRAKONDA /110 /2023 () //

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522	ABLAPL/0007912/2023	ATAL NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /100 /2023 () //
523	ABLAPL/0007913/2023	PAPI PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANTALA /180 /2023 () //
524	ABLAPL/0007914/2023	PRAFULLA MAHAKUL VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /188 /2023 () //
525	ABLAPL/0007915/2023	SAMBHU SAO VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /199 /2023 () //
526	ABLAPL/0007916/2023	GOPI @ GOPINATH PALA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /390 /2023 () //
527	ABLAPL/0007917/2023	RAJKISHORE BARIK @ LITU VS STATE OF ODISHA	ARIJEET MISHRA VS	JATNI P.S. /251 /2023 () //
528	ABLAPL/0007918/2023	ALOK RANJAN SAMAL VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	DASARATHPUR /111 /2023 () //
529	ABLAPL/0007919/2023	VENKATA SATYA PRIYA KALLAKURI VS STATE OF ODISHA	SURENDRA NATH KAR VS	LAXMISAGAR P.S. /297 /2020 () //
530	ABLAPL/0007920/2023	KALLAKURI VENKATA SURYA TEJA VS STATE OF ODISHA	SURENDRA NATH KAR VS	LAXMISAGAR P.S. /297 /2020 () //
531	ABLAPL/0007921/2023	KALLAKURI GOLABABU VS STATE OF ODISHA	SURENDRA NATH KAR VS	LAXMISAGAR P.S. /297 /2020 () //
532	ABLAPL/0007922/2023	BANSIDHAR SAHOO VS STATE OF ODISHA	JANMEAJAYA DASH VS	KHANDAGIRI P.S. /287 /2023 () //
533	ABLAPL/0007923/2023	NEPAL SAHU	SIDHARTHA DAS	BARGARH SADAR /259 /2023

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		VS	VS	()
534	ABLAPL/0007924/2023	STATE OF ODISHA BIBHUTI BHUSAN LENKA	NIRMAL CHANDRA MOHANTY	// MAHILA (BERHAMPUR) /114 /2023
		VS	VS	()
535	ABLAPL/0007925/2023	STATE OF ODISHA SANTOSH KUMAR SWAIN	AJIT KUMAR PANDA	// BAGHAMARI /121 /2023
		VS	VS	()
536	ABLAPL/0007926/2023	STATE OF ODISHA PARBATI MALIK	AJIT KUMAR PANDA	// BEGUNIA P.S. /215 /2023
		VS	VS	()
537	ABLAPL/0007927/2023	STATE OF ODISHA ANIL PATRA	PRIYA RANJAN SINGH	// TUMUSINGA /134 /2023
		VS	VS	()
538	ABLAPL/0007928/2023	STATE OF ODISHA NARAYAN KAR	PRASHANTA KUMAR NAYAK	// SORO /276 /2023
		VS	VS	()
539	ABLAPL/0007929/2023	STATE OF ODISHA DUSASAN @ DUSHASAN BHOI	AMULYA RATNA PANDA	// BALANGA /116 /2023
		VS	VS	()
540	ABLAPL/0007930/2023	STATE OF ODISHA RATIKANTA BEHERA	RAJAT KUMAR PANDA	// JAJPUR TOWN /238 /2023
		VS	VS	()
541	ABLAPL/0007931/2023	STATE OF ODISHA SARAT DAS	JYOTIRMAYA SAHOO	// BEGUNIAPADA /263 /2023
		VS	VS	()
542	ABLAPL/0007932/2023	STATE OF ODISHA SUMIT @ SUNIT KUMAR SAHOO	SUSANTA KUMAR BARAL	// MAHANGA /221 /2023
		VS	VS	()
543	ABLAPL/0007933/2023	STATE OF ODISHA HARISHANKAR SAHU @ HARI SANKAR SAHU	UMAKANTA BARIK	// DHARAMGARH /149 /2023
		VS	VS	()
544	ABLAPL/0007934/2023	STATE OF ODISHA MANAS NAYAK	ANITA SAHOO	// KHANDAPARA /156 /2023
		VS	VS	()



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545	ABLAPL/0007935/2023	STATE OF ODISHA KAILAS DAS @ KAILASH DAS VS	SURYAKANTA DWIBEDI VS	// BALASORE SADAR /184 /2023 ()
546	ABLAPL/0007936/2023	STATE OF ODISHA KUNA GOUDA VS	UMAKANTA BARIK VS	// BADAGADA /241 /2023 ()
547	ABLAPL/0007937/2023	STATE OF ODISHA GYANA RANJAN BEHERA @ RUMAN VS	BIDYALOK MOHAPATRA VS	// DHAMNAGAR /349 /2023 ()
548	ABLAPL/0007938/2023	STATE OF ODISHA SARATHI MESWA VS	PRASANNA KUMAR MISHRA VS	// BOUDH /222 /2023 ()
549	ABLAPL/0007939/2023	STATE OF ODISHA MAHENDRA MALI VS	UMAKANTA BARIK VS	// JHARIGAM /148 /2023 ()
550	ABLAPL/0007940/2023	STATE OF ODISHA SRIKANT NAIK VS	SASMITA NANDA VS	// KANTABANIA PS /92 /2023 ()
551	ABLAPL/0007941/2023	STATE OF ODISHA JAYANTI BAI VS	SURYAKANTA DWIBEDI VS	// RANPUR /137 /2023 ()
552	ABLAPL/0007942/2023	STATE OF ODISHA ANUP MISTRI VS	AKSHAYA KUMAR SUBUDHI VS	// KALIMELA /186 /2019 ()
553	ABLAPL/0007943/2023	STATE OF ODISHA SK. SULTAN VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /190 /2023 ()
554	ABLAPL/0007944/2023	STATE OF ODISHA BIJAYA SENAPATI VS	SUBASH CHANDRA ROUT VS	// RAJKANIKA /424 /2023 ()
555	ABLAPL/0007945/2023	STATE OF ODISHA JHUNU BEHERA VS STATE OF ODISHA	PRAHALLADA SAHU VS	// PURUNAKATAK /97 /2023 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0007946/2023	KASINATH SENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 () //
557	ABLAPL/0007947/2023	ROHAN KHAN @ ABDUL NADEEM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /198 /2023 () //
558	ABLAPL/0007948/2023	ABINASH NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
559	ABLAPL/0007949/2023	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
560	ABLAPL/0007950/2023	PRITAM NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /235 /2023 () //
561	ABLAPL/0007951/2023	AJOY KUMAR PATI VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /39 /2016 () //
562	ABLAPL/0007952/2023	JAYANTA KUMAR ROUSTRAY @ TUKUNA BALIARSINGH VS STATE OF ODISHA	MOHAN SHAKTI PAUL VS	BEGUNIA P.S. /230 /2023 () //
563	ABLAPL/0007953/2023	BIRAJ@ SIDDHESWAR BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /118 /2023 () //
564	ABLAPL/0007954/2023	MOHAN MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /173 /2023 () //
565	ABLAPL/0007955/2023	PABITRA PALEI @ KALU CHARAN PALEI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /125 /2023 () //
566	ABLAPL/0007956/2023	PRAKASH SWAIN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /125 /2023 () //
567	ABLAPL/0007957/2023	KUNDAN NAYAK	SUBASH CHANDRA MOHANTY	BIDANASI /140 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0007958/2023	STATE OF ODISHA JUBARAJ HATI	SOUMYA RANJAN MOHANTY	// DHENKANAL TOWN /481 /2023
		VS	VS	()
569	ABLAPL/0007959/2023	STATE OF ODISHA DAITARI DAS	GOPAL PRASAD JENA	// KHAIRA /187 /2021
		VS	VS	()
570	ABLAPL/0007960/2023	STATE OF ODISHA DUSHMANTA KUMAR PRADHAN	TARA PRASAD MOHAPATRA	// MARINE PS ARAKHAKUDA /23 /2023
		VS	VS	()
571	ABLAPL/0007961/2023	STATE OF ODISHA MANGALA SETHI @ SANKAR SETHI	SIDDHARTH GOUTAM DAS	// DIGAPAHANDI /231 /2023
		VS	VS	()
572	ABLAPL/0007962/2023	STATE OF ODISHA TUNA MOHAPATRA	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /130 /2023
		VS	VS	()
573	ABLAPL/0007963/2023	STATE OF ODISHA CH. BAIRADA @ BAIRI PATRA	ASHOK DAS	// GOLANTHARA (BERHAMPUR) /340 /2022
		VS	VS	()
574	ABLAPL/0007964/2023	STATE OF ODISHA JAGA NAIK	ARUN KUMAR DAS (1)	// DHENKANAL SADAR /571 /2023
		VS	VS	()
575	ABLAPL/0007965/2023	STATE OF ODISHA DUKHABANDHU SAHOO	PRASANTA KUMAR JENA	// RASOL /166 /2023
		VS	VS	()
576	ABLAPL/0007966/2023	STATE OF ODISHA JAN BEHERA @ NIHAR RANJAN BEHERA	BIDYALOK MOHAPATRA	// DHAMNAGAR /349 /2023
		VS	VS	()
577	ABLAPL/0007967/2023	STATE OF ODISHA RITESH NAYAK @ LIPUNA	CHAITANYA NAYAK	// CHOUDWAR /335 /2023
		VS	VS	()
578	ABLAPL/0007968/2023	STATE OF ODISHA JITENDRA KUMAR BEHERA	ACHYUTANANDA PATTANAIAK	// ALAKUNDA /105 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0007969/2023	STATE OF ODISHA JITENDRA KUMAR NAYAK @ JITAN @ JITEN VS	ACHYUTANANDA PATTANAİK VS	// BHADRAK RURAL /476 /2020 ()
580	ABLAPL/0007970/2023	STATE OF ODISHA SATYABRATA BEHERA VS	SK. KALIM UDDIN VS	// GOP /214 /2023 ()
581	ABLAPL/0007971/2023	STATE OF ODISHA PRABODHA KU MALLICK VS	DURGA PRASANNA MISHRA VS	// GOBINDAPUR /79 /2023 ()
582	ABLAPL/0007972/2023	STATE OF ODISHA BIJAY @ BABULA SINGH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /201 /2023 ()
583	ABLAPL/0007973/2023	STATE OF ODISHA SASMITA BISWAL VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /205 /2023 ()
584	ABLAPL/0007974/2023	STATE OF ODISHA SHAILESH KUMAR SAHOO VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /203 /2023 ()
585	ABLAPL/0007975/2023	STATE OF ODISHA ANIL KUMAR CHAMPATI VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /204 /2023 ()
586	ABLAPL/0007976/2023	STATE OF ODISHA LOKANATH BISOYE @ SAGAR BISOYE VS	DIBYAJYOTI SAHOO VS	// GOSANINUAGAM /129 /2023 ()
587	ABLAPL/0007977/2023	STATE OF ODISHA RADHIKA NAIK @ RADHA NAIK VS	PRANAB KUMAR SAMANTRAY VS	// PALLAHARA /161 /2023 ()
588	ABLAPL/0007978/2023	STATE OF ODISHA GUNANIDHI NAIK VS	PRANAB KUMAR SAMANTRAY VS	// PALLAHARA /161 /2023 ()
589	ABLAPL/0007979/2023	STATE OF ODISHA NIBASI GOUDA VS	ANUPAM DASH VS	// CHATRAPUR /355 /2023 ()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :24/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	32/2023 WPCRL/88/2023	SUCHISMITA DASH-MP	DAYANANDA MOHAPATRA
2	32/2023 CRP/25/2023	BRAJA KISHORE BEDAMATTA-MP	SAILESH CHANDRA SAMANTARAY
3	33/2023 WPCRL/90/2023	KISHORI SAHOO-MP	SUBHANKAR ROUT
4	34/2023 WPCRL/93/2023	MINA SAHOO-MP	SUBHANKAR ROUT
5	94/2023 LAA/12/2015	NARAYAN ORAM-MP	M/S.B.SAHOO
6	95/2023 LAA/12/2015	NARAYAN ORAM-MP	M/S.B.SAHOO
7	96/2023 LAA/12/2015	NARAYAN ORAM-MP	M/S.B.SAHOO
8	97/2023 LAA/98/2018	UNION OF INDIA-MP	MR.PARESH KU.SAHOO, MR. A.K.MOHANTY(CGC)
9	133/2023 WPC(OAC)/207/2016	SK. SIRAJUDDIN-MP	
10	134/2023 WPC(OAC)/2636/2017	SAMPAD KUMAR DEY-MP	
11	135/2023 WPC(OAC)/2577/2017	JAYASHREE ROUT-MP	
12	157/2023 SA/200/2001	SAKUNTALA LATH-MP	M/S. A.MUKHERJI, A. MISHRA,S.UGDATA,P.K.NAYAK
13	157/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
14	158/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
15	159/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
16	160/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
17	161/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
18	162/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
19	163/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
20	164/2023 SA/84/1989	HARISH-MP	M/S.P.K.PATNAIK
21	214/2023 CMAPL/127/2021	STATE SOCIAL WELFARE BOARD-MP	NEPOLEON SAHANI, M/S MANAS CHAND, R.R.MISHR.
22	243/2023 MATA/166/2023	ANIL KUMAR SAHU-MP	SUJIT KUMAR BISWAL
23	244/2023 MATA/147/2019	UDAYANATH BISWAL-MP	PRASANTA KU.NAYAK, M/S RAMA CH. RATH, S.K.AC
24	245/2023 MATA/233/2023	BIPIN SAHU-MP	SANJIV JOSHI
25	246/2023 TRP(C)/216/2019	MOUSUMI DEHURY@BHUKTA-MP	SURYAKANTA DWIBEDI
26	247/2023	MOUSUMI DEHURY@MOUSUMI BHUKTA-MP	M/S.SURYAKANTA DWIBEDI

27	TRP(C)/395/2019 248/2023	JYOTIRANJAN JENA-MP	ANJAN KUMAR BISWAL
28	TRP(C)/233/2023 253/2023	KAMADEV SAMANTARAY-MP	BHABANI SANKAR MISHRA
29	CRLMP/1464/2023 272/2023	SANGRAM JENA-MP	SIDHARTH PRASAD DAS
30	RPFAM/118/2023 280/2023	SK. SIRAJUDDIN-MP	PRASANT KISHORE RAY
31	RVWPET/309/2023 281/2023	M/S. RUNGTA AGENCIES, KOLKATA-MP	SATYA MOHANTY
32	RVWPET/310/2023 309/2023	JAGAMOHAN PRADHAN-MP	
33	CONTC/20/2019 310/2023	ANANTA CHARAN BEHERA-MP	
34	CONTC/3715/2023 525/2023	UMESH DALEI-MP	BIJAYA KUMAR RAGADA
35	CRLREV/380/2023 526/2023	UMESH DALEI-MP	BIJAYA KUMAR RAGADA
36	CRLREV/380/2023 527/2023	RAJU @ RAJ KISHORE BAG-MP	JAGABANDHU SAHU
37	CRLREV/381/2023 528/2023	RAJU @ RAJ KISHORE BAG-MP	JAGABANDHU SAHU
38	CRLREV/381/2023 529/2023	RENUBALA SAHU-MP	
39	CRLREV/616/2022 530/2023	MANOJ KUMAR BARIK-MP	PRASANNA KUMAR MISHRA
40	CRLREV/382/2023 531/2023	M/S.JINDAL INDIA THERMAL POWER LTD-MP	ASIT KUMAR DASH
41	CRLREV/226/2023 532/2023	RADHESHYAM BHOI @ TALI-MP	HIMANSHU SEKHAR MISHRA
42	CRLREV/383/2023 533/2023	RADHESHYAM BHOI @ TALI-MP	HIMANSHU SEKHAR MISHRA
43	CRLREV/383/2023 579/2023	KAMALAKANTA PANDA-MP	SANGRAM JENA
44	FAO/223/2019 580/2023	THE STATE OF ODISHA-MP	PRASANTA KUMAR MOHANTY
45	FAO/424/2017 581/2023	BIPIN KUMAR AGARWALLA-MP	LAXMI NARAYAN PATEL
46	FAO/43/2023 582/2023	MANJULATA PRAHARAJ-MP	
47	FAO/135/2023 583/2023	MANAGING COMMITTEE OF ANNAPURNA GIRLS HIGH SCHOOL	SURENDR K.MOHA NTY,S.K.SAMAL,S.P.NATH,S.D
48	FAO/639/2019 584/2023	MANORANJAN SWAIN-MP	M/S R.P. DALAI
49	FAO/929/2018 585/2023	PRADEEPTA KUMAR HATI-MP	M/S.K.MOHANTY
50	FAO/664/2019 586/2023	M.C. OF UTKALMANI BIDYAPITHA-MP	M/S.MAHENDRA KU.SAHOO
51	FAO/697/2018 587/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
52	FAO/330/2023 588/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
53	FAO/330/2023 589/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
54	FAO/330/2023 590/2023	D.M., NEW INDIA ASSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
55	FAO/331/2023 591/2023	DIVISIONAL MANAGER, ODISHA HUB, M/S. NATIONAL INSURANCE CO.LTD.-MP	
56	FAO/226/2023 592/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRM JHIMBALA PATI
57	FAO/332/2023 593/2023	MANAGER LEGAL,M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
	FAO/250/2023		

58	760/2023 RSA/364/2022	BASANTA MANJARI MALI-MP	TRILOCHAN BARIK
59	761/2023 RSA/75/2021	JALADHAR MOHANTY-MP	SOUMYA MISHRA
60	762/2023 RSA/75/2021	JALADHAR MOHANTY-MP	SOUMYA MISHRA
61	763/2023 RSA/75/2021	JALADHAR MOHANTY-MP	SOUMYA MISHRA
62	764/2023 RSA/517/2003	PADMABATI NAIK-MP	M/S. N.C.PATI
63	765/2023 RSA/233/2023	PRAFULLA KANHAR-MP	
64	766/2023 RSA/318/2023	TARAMANI BISWAL-MP	PRASANTA KUMAR SATAPATHY
65	767/2023 RSA/170/2003	SACHIDANANDA MOHANTY-MP	M/S.N.P.PARIJA,MAHESWAR MOHANTY,N.BEHERA,S.
66	768/2023 RSA/156/2006	BISHNU CHARAN NAIK-MP	M/S.U.K.SAMAL
67	769/2023 RSA/156/2006	BISHNU CHARAN NAIK-MP	M/S.U.K.SAMAL
68	770/2023 RSA/156/2006	BISHNU CHARAN NAIK-MP	M/S.U.K.SAMAL
69	771/2023 RSA/170/2003	SACHIDANANDA MOHANTY-MP	M/S.N.P.PARIJA,MAHESWAR MOHANTY,N.BEHERA,S.
70	772/2023 RSA/329/2012	PRAMILA S.DASH-MP	M/S.RAMAKANT MOHANTY
71	773/2023 RSA/329/2012	PRAMILA S.DASH-MP	M/S.RAMAKANT MOHANTY
72	774/2023 RSA/329/2012	PRAMILA S.DASH-MP	M/S.RAMAKANT MOHANTY
73	775/2023 CMP/233/2023	SASIKANTA SATAPATHY-MP	
74	775/2023 RSA/320/2023	GAGAN BIHARI SAHOO-MP	BIBEKANANDA BHUYAN
75	776/2023 RSA/320/2023	GAGAN BIHARI SAHOO-MP	BIBEKANANDA BHUYAN
76	776/2023 CMP/805/2023	SANATANA PATTANAYAK-MP	PRANAYANEE DASMOHAPATRA
77	777/2023 RSA/321/2023	GAGAN BIHARI SAHOO-MP	BIBEKANANDA BHUYAN
78	777/2023 CMP/555/2023	ASHOK KUMAR MISHRA-MP	MRITUNJAY BANERJEE
79	778/2023 CMP/513/2023	PRATIVA MANJARI DEVI-MP	PABITRA KUMAR DUTTA
80	779/2023 CMP/807/2023	RAJENDRA BARIK-MP	BISWAJIT MOHAPATRA
81	780/2023 CMP/351/2023	LANKAMALLA RAJYA LAXMI-MP	ANISH ANKUR MISHRA
82	781/2023 CMP/809/2023	RADHAMOHAN MEHER HIGH SCHOOL-MP	SAIBRATA RATH
83	782/2023 CMP/810/2023	MANOJ SUNANI@MANOJ KUMAR SUNANI-MP	TUSAR KUMAR
84	783/2023 CMP/811/2023	LAKSHMIPRIYA NAIK-MP	MAHESWAR MOHANTY
85	784/2023 CMP/812/2023	BHAGYABATI PANDA-MP	SUMIT KUMAR MOHANTY
86	785/2023 CMP/813/2023	PAULAASTI PRADHAN-MP	AMIT PRASAD BOSE
87	1002/2023 BLAPL/4416/2023	BIBHUTI BHUSAN BEHERA-MP	MR. Sujit Kumar Das, MR. ABHISHEK DASH
88	1003/2023 BLAPL/1454/2023	BAPUN PRADHAN-MP	
89	1004/2023	MANORANJAN RATH-MP	

90	BLAPL/4397/2023 1005/2023	SK. SAGBA @ ROY-MP	PRANAB RANJAN CHHATOI
91	BLAPL/5176/2023 1006/2023	MANGALA MUDULI-MP	R.N.BISWAL
92	BLAPL/10715/2022 1007/2023	ADYAJYOTI NAYAK-MP	
93	BLAPL/3593/2022 1008/2023	NIRANJAN MOHARANA @ GAJANANA-MP	
94	BLAPL/12196/2022 1009/2023	KASTU BEHERA-MP	PRASANNA KUMAR PANDA
95	BLAPL/7565/2023 1230/2023	URMILA MISHRA-MP	PRADEEP KUMAR MISHRA
96	MACA/714/2023 1231/2023	PUNAM BIHARI-MP	BIRANCHI NARAYAN RATH
97	MACA/705/2023 1232/2023	D.M. M/S. ORIENTAL INSURANCE CO. LTD., BBSR-MP	PRASANTA KUMAR MAHALI
98	MACA/712/2023 1233/2023	D.M. M/S. ORIENTAL INSURANCE CO. LTD., BBSR-MP	PRASANTA KUMAR MAHALI
99	MACA/712/2023 1234/2023	LALITA NAYAK@NALITA NAYAK-MP	PRADEEP KUMAR MISHRA
100	MACA/715/2023 1235/2023	D.M, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MP	DAM ALI KHAN
101	MACA/510/2023 1236/2023	BASIR KHAN-MP	PRADEEP KUMAR MISHRA
102	MACA/716/2023 1237/2023	MONALISHA PANDA-MP	PRADEEP KUMAR MISHRA
103	MACA/717/2023 1238/2023	MUNA KHAN-MP	
104	MACA/1239/2018 1239/2023	SR. DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
105	MACA/575/2023 1240/2023	D.M.(T.P CELL) M/S .NEW INDIA ASSURANCE CO. LTD.,	SUBRAT SATPATHY
106	MACA/699/2023 1241/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
107	MACA/676/2023 1242/2023	NATIONAL INSURANCE CO.-MP	G.P DUTTA
108	MACA/607/2023 1243/2023	NATIONAL INSURANCE CO.-MP	G.P DUTTA
109	MACA/607/2023 1244/2023	B.M., BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	DAM ALI KHAN
110	MACA/557/2023 1245/2023	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	
111	MACA/474/2020 1348/2023	TUKUNA LENKA-MP	
112	ABLAPL/5554/2023 1349/2023	MOHAMMAD RAIS-MP	JAGABANDHU SAHU
113	ABLAPL/5543/2023 1350/2023	ALAYA SAMANTARAY-MP	
114	ABLAPL/5491/2023 1351/2023	DEBASIS PANDA-MP	
115	ABLAPL/10038/2021 1352/2023	SUBASH PANGI-MP	
116	ABLAPL/15513/2022 1353/2023	SHIVA @ SIBA PRASAD SWAIN @ SHIVA PRASAD SWAIN-MP	
117	ABLAPL/5344/2023 1354/2023	RASABIHARI BEHERA-MP	
118	ABLAPL/5534/2023 1355/2023	DUKHISHYAM BARIK-MP	
119	ABLAPL/5944/2023 1356/2023	GOPINATH SENAPATI-MP	
120	ABLAPL/13578/2022 1357/2023	SAILESH KUMAR DAS @ SAILESH DAS-MP	
	ABLAPL/13582/2022		



121	1358/2023 ABLAPL/2490/2023	PRADIP DASH-MP	AMLAN MOHANTY
122	1359/2023 ABLAPL/15405/2022	SIMA BADAJENA-MP	
123	1360/2023 ABLAPL/6029/2023	SAMMAT ALLI KHAN-MP	
124	1719/2023 CRLA/807/2023	SANJAY BEHERA-MP	S.S.RAY (2)
125	1720/2023 CRLA/807/2023	SANJAY BEHERA-MP	S.S.RAY (2)
126	1721/2023 CRLA/309/2017	RAJA@ABHISEK PANDA-MP	M/S.RAMANI KANTA PATTANAIAK
127	1722/2023 CRLA/608/2023	PRASANNA KUMAR DASH-MP	DEBA PRASAD DAS
128	1723/2023 CRLA/640/2023	SATCHIDANANDA BEHERA-MP	HEMANT KUMAR MUND
129	1724/2023 CRLA/618/2022	SURAJ@SURYAMANI MAHARANA-MP	M/S.SURYAKANTA DWIBEDI, R.K.MAHANTA,S.HOTA
130	1725/2023 CRLA/811/2023	KUPAN @ UPAN @ RUBIN PUPAN KUJUR-MP	DEVASHIS PANDA
131	1726/2023 CRLA/811/2023	KUPAN @ UPAN @ RUBIN PUPAN KUJUR-MP	DEVASHIS PANDA
132	1727/2023 CRLA/812/2023	KARTIK @ KARTIKA FARIKAR-MP	BHABANI SHANKAR DASPARIDA
133	1728/2023 CRLA/812/2023	KARTIK @ KARTIKA FARIKAR-MP	BHABANI SHANKAR DASPARIDA
134	1729/2023 CRLA/812/2023	KARTIK @ KARTIKA FARIKAR-MP	BHABANI SHANKAR DASPARIDA
135	1730/2023 CRLA/813/2023	AJIT PRADHAN-MP	NIRANJAN PANDA
136	1731/2023 CRLA/698/2022	TIKAN SAHOO@SANATAN@PINU@TIKINA-MP	RANJIT KUMAR LENKA
137	1732/2023 CRLA/814/2023	BRAJABANDHU SETHI-MP	PUNIL KUMAR SWAIN
138	1733/2023 CRLA/814/2023	BRAJABANDHU SETHI-MP	PUNIL KUMAR SWAIN
139	1734/2023 CRLA/815/2023	KUNAL @ MAKINDRA CHETTY-MP	AMLAN SHAKTI PAUL
140	1735/2023 CRLA/815/2023	KUNAL @ MAKINDRA CHETTY-MP	AMLAN SHAKTI PAUL
141	2238/2023 CRLMC/1559/2022	LOCHAN DALEI-MP	
142	2239/2023 CRLMC/2362/2023	SUSHANTA KUMAR SAHOO-MP	
143	2240/2023 CRLMC/3167/2023	BHARAT BEHERA-MP	SOUBHAGYA KUMAR DASH
144	2241/2023 CRLMC/3170/2023	SUBALA BHUE @ SUBALA BHOI-MP	KIRTAN DANG
145	2242/2023 CRLMC/3173/2023	SHYAM SUNDAR AGRAWALLA-MP	PRAKASH KUMAR MISHRA
146	2243/2023 CRLMC/3178/2023	MRUTYUNJAYA PATRA-MP	SUDEEP KUMAR SARANGI
147	2244/2023 CRLMC/3179/2023	HIMANSU PUHAN @ PADANA-MP	SAROJ KUMAR DASH
148	2245/2023 CRLMC/2735/2023	GOUTAM MISHRA-MP	BIBHU PRASAD DAS
149	2246/2023 CRLMC/3182/2023	LALIT KUMAR SAHU-MP	MANAS KUMAR CHAND
150	2247/2023 CRLMC/3183/2023	CHINTAMANI BAG-MP	SAPAN KUMAR PAL
151	2248/2023 CRLMC/3186/2023	SANTOSH KUMAR TRIPATHY-MP	SONITA BISWAL
152	2249/2023	SURESH KUMAR SAHOO@SURA@SOMANATH@SARAT CH.SAHOO-MP	

153	CRLMC/897/2023 2250/2023	GANESH KUMAR JENA-MP	KHUSBU PANIGRAHI
154	CRLMC/3187/2023 2251/2023	GANESH KUMAR JENA-MP	KHUSBU PANIGRAHI
155	CRLMC/3188/2023 2252/2023	LUSIKA NAYAK@LUSHIKA NAYAK-MP	JAYADEBA BEHERA
156	CRLMC/1171/2023 2253/2023	SANTANU KUMAR BEHERA-MP	PRAVAT KUMAR NAYAK
157	CRLMC/3193/2023 4591/2023	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	
158	WA/710/2022 4592/2023	DR. R.C. SAMANTA ROY INSTITUTE OF SCIENCE AND TECHNOLOGY, Bhubaneswar, Odisha-MP	
159	WA/1616/2023 4593/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
160	WA/1700/2023 4594/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
161	WA/1700/2023 4595/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
162	WA/1700/2023 4596/2023	ENGINEER IN CHIEF,PUBLIC HEALTH,ODISHA-MP	
163	WA/1071/2022 4597/2023	ENGINEER IN CHIEF, PUBLIC HEALTH,ODISHA-MP	
164	WA/1072/2022 4598/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
165	WA/1701/2023 4599/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
166	WA/1701/2023 4600/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
167	WA/1702/2023 4601/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
168	WA/1702/2023 4602/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
169	WA/1702/2023 4603/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
170	WA/1703/2023 4604/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
171	WA/1703/2023 4605/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
172	WA/1703/2023 4606/2023	M/S.ADANI POWER LIMITED-MP	MR.ANUPAM RATH
173	WA/1377/2022 4607/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
174	WA/1704/2023 4608/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
175	WA/1704/2023 4609/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
176	WA/1704/2023 4610/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
177	WA/1705/2023 4611/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
178	WA/1705/2023 4612/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
179	WA/1705/2023 4613/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
180	WA/1706/2023 4614/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
181	WA/1706/2023 4615/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
182	WA/1706/2023 4616/2023	M.D., ODISHA LIFT IRRIGATION CORP. LTD., BBSR-MP	BIGYAN KUMAR SHARMA
183	WA/1708/2023 4617/2023	M.D., ODISHA LIFT IRRIGATION CORP. LTD., BBSR-MP	BIGYAN KUMAR SHARMA
	WA/1708/2023		

184	4618/2023 WA/1707/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPTT.-MPSAROJA KANTA SAMAL,A.G.A	
185	4619/2023 WA/1707/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPTT.-MPSAROJA KANTA SAMAL,A.G.A	
186	4620/2023 WA/1707/2023	PRINCIPAL SECRETARY,WATER RESOURCES DEPTT.-MPSAROJA KANTA SAMAL,A.G.A	
187	4621/2023 WA/1115/2022	STATE OF ODISHA-MP	
188	4622/2023 WA/1709/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
189	4623/2023 WA/1709/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
190	4624/2023 WA/1709/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
191	4625/2023 WA/1108/2023	SHYAM SUNDAR MOHANTY-MP	SAMIR KUMAR MISHRA
192	4626/2023 WA/1710/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
193	4627/2023 WA/1710/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
194	4628/2023 WA/1710/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
195	4629/2023 WA/1711/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
196	4630/2023 WA/1711/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
197	4631/2023 WA/1711/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
198	4632/2023 WA/1712/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
199	4633/2023 WA/1712/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
200	4634/2023 WA/1712/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
201	4635/2023 WA/1713/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
202	4636/2023 WA/1713/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
203	4637/2023 WA/1713/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
204	4638/2023 WA/1715/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
205	4639/2023 WA/1715/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
206	4640/2023 WA/1715/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
207	4641/2023 WA/1714/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
208	4642/2023 WA/1714/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
209	4643/2023 WA/1714/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
210	4644/2023 WA/1716/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY
211	4645/2023 WA/1716/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY
212	4646/2023 WA/1716/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY
213	4647/2023 WA/1717/2023	BIRENDRA KESHARI ARUKHA-MP	GOURI MOHAN RATH
214	11080/2023 WP(C)/23181/2023	DUSASANA SAHOO-MP	KODANDA KUMAR BHUYAN
215	11081/2023	OM SAI SECURITY, ROURKELA-MP	BHABANI PRASAD MOHANTY

216	WP(C)/23182/2023 11082/2023	NILAKANTHA DAS-MP	SURENDRA NATH PANDA
217	WP(C)/23184/2023 11083/2023	M/S SHAIKH HIDAYATULLAH, CUTTACK-MP	MITALEE JESTHI
218	WP(C)/23185/2023 11084/2023	DR. PRASANTA PARIDA-MP	NITYANANDA BEHURIA
219	WP(C)/7282/2023 11085/2023	SATISH KUMAR PANIGRAHI-MP	AMIT PATTNAIK
220	WP(C)/22903/2023 11086/2023	DR. JHASAKETAN PRADHAN-MP	GYANA RANJAN SETHI
221	WP(C)/23202/2023 11087/2023	MRUTUNJAYA MOHAPATRA-MP	SOUBHAGYA KUMAR DASH
222	WP(C)/23205/2023 11088/2023	PRIYADARSHINI CHHATRIYA-MP	
223	WP(C)/20257/2023 11089/2023	HEMANT KUMAR RATH-MP	BIRAJA PRASANNA DAS
224	WP(C)/23206/2023 11090/2023	PRASANTA KUMAR NAYAK-MP	KUNAL KUMAR SWAIN
225	WP(C)/23207/2023 11091/2023	JOGENDRA SAHOO-MP	M/S.SUVASHISH PATTANAIAK
226	WP(C)/11910/2013 11092/2023	SIBA SANKAR BEHERA-MP	JATINDRA KUMAR MOHAPATRA
227	WP(C)/23212/2023 11093/2023	UTPAL KUMAR ACHARYA-MP	MANAS PATI
228	WP(C)/14087/2023 11094/2023	ARNAPURNA PRADHAN-MP	BIBHUTI BHUSAN SWAIN
229	WP(C)/15815/2022 11095/2023	GOURI SANKAR PATRA-MP	BIJAYA KUMAR BEHERA 1
230	WP(C)/23215/2023 11096/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
231	WP(C)/23216/2023 11097/2023	PURNA CHANDRA BEHERA @ KUNA CHANDRA BEHERA	SMRADA PRASAD DASH
232	WP(C)/23222/2023 11098/2023	BASUDEV GURU-MP	NIRMAL CHANDRA DAS
233	WP(C)/16810/2016 11099/2023	KARTIKESWAR DASH-MP	
234	WP(C)/21572/2023 11100/2023	KADAMBINI SETHIA-MP	KRISHNA CHANDRA SAHU
235	WP(C)/23224/2023 11101/2023	SUBHASHREE PATTANAIAK-MP	SRIDHAR RATH
236	WP(C)/21540/2023 11102/2023	STATE OF ODISHA-MP	
237	WP(C)/20005/2019 11103/2023	NAYAGARH DIST. CENTRAL COOP. BANK LTD. WORKERS UNION	PRASANNA SATAPATHY
238	WP(C)/24951/2021 11104/2023	SUDASTNA PARIDA @ SUDASTNA KUMARI PARIDA-MP	
239	WP(C)/1817/2023 11105/2023	UTKAL GRAPHITES PVT. LTD., RAYAGADA-MP	UMESH CHANDRA PATNAIK
240	WP(C)/23243/2023 11106/2023	MANOJ KUMAR PADHI-MP	SATYAJIT BEHERA
241	WP(C)/20309/2023 11107/2023	M/S KRSNA MINERALS, BBSR-MP	BANSHIDHAR BAUG
242	WP(C)/23257/2023 11108/2023	BINOD KUMAR NAIK-MP	DIGAMBAR SETHI
243	WP(C)/23259/2023 11109/2023	DEBENDRA SAHOO-MP	SRINIVAS MOHANTY
244	WP(C)/23263/2023 11110/2023	MANOJA KUMAR BEHERA-MP	BIJAYA KUMAR SAHOO
245	WP(C)/22593/2023 11111/2023	MANOJA KUMAR BEHERA-MP	BIJAYA KUMAR SAHOO
246	WP(C)/22593/2023 11112/2023	SOURAV ROUT-MP	
	WP(C)/31988/2021		

247	11113/2023 WP(C)/23266/2023	SAGARBALA PANDA-MP	AJIT KUMAR MOHANTY
248	11114/2023 WP(C)/27826/2022	ALL ORISSA CONTRACTORS ASSOCIATION, BBSR-MP	JATINDRA KUMAR MOHAPATRA
249	11115/2023 WP(C)/4981/2022	TULASI BHOI-MP	DIPTI RANJAN MOHAPATRA
250	11116/2023 WP(C)/32861/2022	KISHORE CHANDRA PADHI-MP	AKSHAYA KUMAR PANDEY
251	11117/2023 WP(C)/22733/2023	ASHISH JAISWAL-MP	SANJIB SWAIN
252	11118/2023 WP(C)/23276/2023	NARAYAN CHANDRA BEHERA-MP	SATYAJIT MOHAPATRA
253	11119/2023 WP(C)/16743/2023	DHIRAJ LAL COLLEGE, BAHALDA-MP	
254	11120/2023 WP(C)/23277/2023	PRASHANT KUMAR SATPATHY-MP	SURESH KUMAR PANDA
255	11121/2023 WP(C)/23278/2023	BIJAYA KUMAR PANDA-MP	BHABANI PRASAD MOHANTY
256	11122/2023 WP(C)/23279/2023	MANOJ KUMAR DIXIT-MP	KUNAL KUMAR SWAIN
257	11123/2023 WP(C)/23281/2023	M/S. MANMOHAN PARIMANIK, CUTTACK-MP	BHABANI PRASAD MOHANTY
258	11124/2023 WP(C)/23282/2023	KARNA PATRA-MP	KUNAL KUMAR SWAIN
259	11125/2023 WP(C)/16466/2015	NRUSINGHA CHARAN SAHOO-MP	M/S.PRAFULLA KUMAR RATH
260	11126/2023 WP(C)/23290/2023	DR. KAMAL PRASAD MOHANTY-MP	BIDYALOK MOHAPATRA
261	11127/2023 WP(C)/23291/2023	LIPIKA MOHAPATRA-MP	SATYAJIT MOHAPATRA
262	11128/2023 WP(C)/20299/2023	SUDAYA BEHERA-MP	
263	11129/2023 WP(C)/23297/2023	SANTOSH KUMAR MEHER-MP	DURGESH NARAYAN RATH
264	11130/2023 WP(C)/23298/2023	SANJIB KUMAR BARIK-MP	DURGESH NARAYAN RATH
265	11131/2023 WP(C)/23299/2023	SANJAY KUMAR MOHANTA-MP	DURGESH NARAYAN RATH
266	11132/2023 WP(C)/23300/2023	BHAGIRATHI SAHU-MP	CHITTARANJAN LENKA
267	11133/2023 WP(C)/23301/2023	GIRIDHARI PRUSTY-MP	SAIBRATA RATH
268	11134/2023 WP(C)/23303/2023	TRILOCHAN MUDULI-MP	SUBHRANSU BHUSAN MOHANTY
269	11135/2023 WP(C)/23305/2023	ARSHUMANI BASKEY-MP	BIGYAN KUMAR SHARMA
270	11136/2023 WP(C)/11022/2023	DIPTIMAYEE BEHERA-MP	
271	11137/2023 WP(C)/21759/2023	BIBHUTI BHUSAN KAR-MP	
272	11138/2023 WP(C)/23307/2023	SWARNALATA ROUT-MP	SANJAY KUMAR SAMANTARAY
273	11139/2023 WP(C)/23310/2023	RAJKISHORE SWAIN-MP	SAMARENDRA MOHANTY
274	11140/2023 WP(C)/23311/2023	M/S PLUS LUBRICANTS, JAGATSINGHPUR-MP	SANTOSH KUMAR DWIVEDY
275	11141/2023 WP(C)/23312/2023	BIDULATA MOHAPATRA-MP	SANJAY KUMAR SAMANTARAY
276	11142/2023 WP(C)/23314/2023	BIRABAR NAYAK-MP	DIPTIRANJAN MOHAPATRA
277	11143/2023 WP(C)/23315/2023	SANATAN ROUT-MP	SANJAY KUMAR SAMANTARAY
278	11144/2023	KESHAB CHANDRA BEHERA-MP	PRAVAT KUMAR NAYAK

279	WP(C)/23317/2023 11145/2023	TRILOCHAN MUDULI-MP	SUBHRANSU BHUSAN MOHANTY
280	WP(C)/23303/2023 11146/2023	ARNAPURNA ROUT-MP	
281	WP(C)/20972/2023 11147/2023	RANJAN BEHERA-MP	DEBARAJ MOHANTY
282	WP(C)/32739/2022 11148/2023	PRADIP KUMAR SAHOO-MP	KOUSIK ANANDA GURU
283	WP(C)/23324/2023 11149/2023	GANANATH SHAW-MP	ABHIRAM SWAIN
284	WP(C)/23325/2023 11150/2023	SADASIBA BISWAL-MP	ABHIRAM SWAIN
285	WP(C)/9625/2023 11151/2023	NIRANJAN PATRA-MP	ABHIRAM SWAIN
286	WP(C)/9626/2023 11152/2023	BILASINI BHOI-MP	M/S.A.N.ROUTRAY
287	WP(C)/7631/2017 11153/2023	NARAHARI DAS-MP	JAGAJIBAN PRADHAN
288	WP(C)/6655/2023 11154/2023	BENUDHAR DIKHIT-MP	M/S.K.C.NAYAK
289	WP(C)/16798/2011 11155/2023	SISHUTOSH CHAKRABORTY-MP	SAMVIT MOHANTY
290	WP(C)/23347/2023 11156/2023	DHANURJAYA NAIK-MP	AGASTI KANUNGO
291	WP(C)/21843/2022 11157/2023	SUSAMA BEHERA-MP	PRATIK DASH
292	WP(C)/23349/2023 11158/2023	RANJITA SAHOO-MP	AGASTI KANUNGO
293	WP(C)/28602/2022 11159/2023	NABA KISHORE BAG-MP	M/S.H.K.MUND
294	WP(C)/18496/2010 11160/2023	NABA KISHORE BAG-MP	M/S.H.K.MUND
295	WP(C)/18496/2010 11161/2023	ADHIR KUMAR DUTTA-MP	SAMVIT MOHANTY
296	WP(C)/23352/2023 11162/2023	SOURAVA ROUT-MP	SUBRAT MISRA
297	WP(C)/23353/2023 11163/2023	NABA KISHORE BAG-MP	M/S.H.K.MUND
298	WP(C)/18496/2010 11164/2023	SAMALESWARI RICE MILL, PADAMPUR-MP	SRIKAR KUMAR RATH
299	WP(C)/23355/2023 11165/2023	ANJAN KUMAR MUDULI-MP	M/S.KISHORE KUMAR JENA,ANAND CHANDRA SWAI
300	WP(C)/12209/2017 11166/2023	TAPAS DAS-MP	M/S.KISHORE KUMAR JENA,ANAND CHANDRA SWAI
301	WP(C)/12211/2017 11167/2023	JAYA BEHERA-MP	M/S.KISHORE KUMAR JENA
302	WP(C)/12212/2017 11168/2023	SITAKANTA SAHOO-MP	M/S.KISHORE KUMAR JENA,ANAND CHANDRA SWAI
303	WP(C)/12206/2017 11169/2023	GUPTA POWER INFRASTRUCTURE PVT LTD-MP	M/S.AMIT PRASAD BOSE
304	WP(C)/17296/2017 11170/2023	TENSON THOMAS-MP	M/S.KISHORE KUMAR JENA,ANAND CHANDRA SWAI
305	WP(C)/12216/2017 11171/2023	M/S. MMTCLTD.-MP	MR.CHAUDHURY SATYAJIT MISHRA,SR.S.C.
306	WP(C)/27021/2020 11172/2023	KANCHANBALA LENKA-MP	M/S.KISHORE KUMAR JENA,ANAND CHANDRA SWAI
307	WP(C)/12214/2017 11173/2023	AMIT KUMAR AGARWALLA-MP	M/S.KISHORE KUMAR JENA,ANAND CHANDRA SWAI
308	WP(C)/12213/2017 11174/2023	M/S. MMTCLTD.-MP	MR.CHAUDHURY SATYAJIT MISHRA,SR.S.C.
309	WP(C)/27023/2020 11175/2023	CH.SANTOSH KUMAR NAYAK-MP	M/S.KISHORE KUMAR JENA,ANAND CHANDRA SWAI
309	WP(C)/12215/2017		

310	11176/2023 WP(C)/27029/2020	M/S. MMTCL LTD.-MP	SANJIT MOHANTY
311	11177/2023 WP(C)/23362/2023	RAJALAXMI PANIGRAHI-MP	SUKANTA KUMAR NAYAK
312	11178/2023 WP(C)/23372/2023	MEGHA ENGINEERING AND INFRASTRUCTURES LTD. TELANGANA-MP	DEBANKAR MISHRA
313	11179/2023 WP(C)/23370/2023	SUDARSAN ROUTH-MP	GOUTAM CHARAN ROUTH
314	11180/2023 WP(C)/19217/2023	DR. UPALI APARAJITA-MP	SAMEER KUMAR DAS
315	11181/2023 WP(C)/23374/2023	KRISHNA CHANDRA MAHALA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
316	11182/2023 WP(C)/23325/2023	GANANATH SHAW-MP	ABHIRAM SWAIN
317	11183/2023 WP(C)/23381/2023	PARBATI CHARAN DAS-MP	ANJAN KUMAR BISWAL
318	11185/2023 WP(C)/23380/2023	SUSANTA BISOI-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
319	11188/2023 WP(C)/23382/2023	M/S PRADHAN ELECTRICALS AND FURNITURE, KANIA, ANHOLAPUR	ANJAN DAS
320	11189/2023 WP(C)/431/2022	NIGAMANANDA GOSWAMI-MP	M/S.NIRANJAN LENKA
321	11190/2023 WP(C)/23383/2023	RABI KISHORE SAHOO-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
322	11191/2023 WP(C)/14043/2023	NANDKISHOR AGRAWAL-MP	NIRANJAN PANDA
323	11192/2023 WP(C)/23384/2023	ARSU HEMBRAM-MP	RAMAKANTA SAHOO
324	11193/2023 WP(C)/23330/2023	AMIT MISHRA-MP	PRAJIT KUMAR PRADHAN